#### Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MS. ROOPWARSHA DILLIWAR IN FRONT OF SUN PLASTIC STATION ROAD SANTRA BADI , DIST-DURG , CHHATTISGARH, 491001

**Roll No - 1251** 

Category - OBC

**Domicile of C.G. - YES** 

**Gender - FEMALE** 

**Father's / Husband's Name :** KHUMAN SINGH DILLIWAR

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MRS. VARSHA RATHORE PLOT 6 PHASE 2SIYA RESIDENCY NEAR MAUSAM KENDRA LALPUR, DIST-RAIPUR, CHHATTISGARH, 492001 **Roll No** - 1252

Category - OBC

**Domicile of C.G. - YES** 

**Gender - FEMALE** 

Father's / Husband's Name:

**Examination Centre:** 

LAXMI NARAYAN SINGH RATHORE

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1253** 

MR. RAKESH KUMAR
VILL POST GHORI BACHHERA DI

Category - UR

VILL POST GHORI BACHHERA , DIST-GAUTAM BUDH NAGAR , UTTAR PRADESH, 201310

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

**RAMKISHAN** 

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1254** 

MS. NEHA VERMA

Category - UR

SHANKAR NAGAR MOHAN BUILDING , DISTBILASPUR , CHHATTISGARH, 495001

**Domicile of C.G. - YES** 

**Gender - FEMALE** 

Father's / Husband's Name:

M K VERMA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. ANIL PRASAD VILL SHERPUR BADAHARA POST SHANKAR PATKHAULI , DIST-KUSHINAGAR , UTTAR PRADESH, 274401 **Roll No** - 1255

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

**Father's / Husband's Name :** CHANDRIKA PRASAD

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1256** 

MR. AJIT KUMAR MISHRA NEAR SUKANYA GAS GODOWN SAKET NAGAR EAST DEORIA UP, DIST-DEORIA , UTTAR PRADESH, 274001 Category - UR

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name: LAXMI SHANKAR MISHRA Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1257** 

MR. SANTOSH DAS

Category - OBC

VILLAGE NAHANDA POST NAHANDA TH DOUNDI LOHARA, DIST-BALOD, CHHATTISGARH, 491771

**Domicile of C.G.** - YES

**Gender** - MALE

Father's / Husband's Name:

**VIDYA DAS** 

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1258** 

MR. PANKAJ GUPTA

Category - OBC

DEVIGANJ ROAD AMBIKAPUR , DIST-SURGUJA , CHHATTISGARH, 497001

**Domicile of C.G.** - YES

**Gender** - MALE

Father's / Husband's Name : LATE SANT GOPAL GUPTA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1259** 

MR. AJAY SINGH

Category - UR

PLOT NO 9 SAKET NAGAR COLONY LANKA , DIST-VARANASI , UTTAR PRADESH, 221005

**Domicile of C.G. - NO** 

**Gender** - MALE

**Father's / Husband's Name :** LATE SABHAJEET SINGH

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1260** 

MR. AMIT TRIPATHI 631/116 AJAY NAGAR LANE-1 SURENDRA NAGAR KAMTA , DIST-LUCKNOW , UTTAR PRADESH, 226028 Category - UR

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name : RAMNIWAS TRIPATHI

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. BRIJENDRA VIKRAM SINGH A1 01 BELVEDERE COURT 2 SHALIMAR ONE WORLD GOMTINAGAR EXTENSION, DIST-LUCKNOW, UTTAR PRADESH, 226010 **Roll No - 1261** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

MAHENDRA SINGH

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. RISHANK TIWARI NAGAR PARISHAD MAJHAULI WARD NO 15 NEAR PWD REST HOUSE CHUWAHI MAJHAULI , DIST-SIDHI , MADHYA PRADESH, 486666 **Roll No** - 1262

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

**RISHI TIWARI** 

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1263** 

MR. DEEPAK PRASAD GUPTA WARD NO 06 BALRAMPUR THANA BALRAMPUR, DIST-BALRAMPUR, CHHATTISGARH, 497119 Category - UR

**Domicile of C.G.** - YES

**Gender - MALE** 

Father's / Husband's Name: UMASHANKAR GUPTA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MS. AMRITA SINGHA C/O B DIWAKAR RAO NEAR SAMUDAYIK BHAWAN BEHIND 30 BLOCK SRINAGAR RAIPUR , DIST-RAIPUR , CHHATTISGARH, 492008 **Roll No** - 1264

Category - UR

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

**Father's / Husband's Name :** LATE ABANTI SINGHA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1265** 

MS. SARITA

Category - SC

VILL SAMODA POST KARANJABHILAI , DIST-DURG , CHHATTISGARH, 490024

**Domicile of C.G.** - YES

**Gender - FEMALE** 

Father's / Husband's Name:

**HEMLAL** 

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. SATISH KUMAR SINGH VILLAGE OBARI POST BALRAMPUR PS BALRAMPUR TA BLARAMPUR, DIST-BALRAMPUR, CHHATTISGARH, 497119 **Roll No - 1266** 

Category - UR

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name:

**GIRDHAR SINGH** 

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1267** 

MR. SATYAM SINGH

Category - UR

VILL HURMUJPUR POST HURMUJPUR , DIST-GHAZIPUR , UTTAR PRADESH, 275204

**Domicile of C.G. - NO** 

**Gender** - MALE

 ${\bf Father's \, / \, Husband's \, Name:}$ 

NAGENDRA SINGH

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1268** 

MS. SHIKHA SONI

Category - OBC

MIG 15 BLOCK 1 CHITRACOAT PARISAR MAHOBA BAZAR, DIST-RAIPUR, CHHATTISGARH, 492099

**Domicile of C.G. - YES** 

**Gender - FEMALE** 

Father's / Husband's Name:

**BALRAM SONI** 

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MS. NIDHI VISHWAKARMA B.P. 905 SUBHASH NAGAR MUGHAL SARAI CHANDAULI , DIST-CHANDAULI , UTTAR PRADESH, 232101 **Roll No** - 1269

Category - UR

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

Father's / Husband's Name : MUNIJI VISHWAKARMA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PUNIT KUMAR Category - UR

VILL MANDAULI POST BHULLANPUR, DIST-VARANASI , UTTAR PRADESH, 221108 Domicile of C.G. - NO

**Gender** - MALE

**Roll No - 1270** 

Father's / Husband's Name :

LATE DASHRATH VISHWAKARMA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No -** 1271

MS. AARTI SINGH

Category - UR

H.I.G. 35 INDIRA NAGAR, DIST-KANPUR, UTTAR

**Domicile of C.G. - NO** 

PRADESH, 208026

**Gender - FEMALE** 

Father's / Husband's Name: DEVENDRA PRASAD SINGH

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1272** 

MR. DIGVIJAY NATH TIWARI VILL BELWA ALAM DAS POST SHANKAR PATKHAULI , DIST-KUSHINAGAR , UTTAR PRADESH, 274401 Category - UR

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name: PARAMA NAND TIWARI

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1273** 

MR. SUNIL SINGH YADAV VILL BARESAR POST ZAMANIA R.S., DIST-GHAZIPUR , UTTAR PRADESH, 232331 Category - UR

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name: SHIV BACHAN SINGH YADAV

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. ANIKET SINGH 75T SHIVAJI NAGAR RUSTAMPUR NEAR BAGHA BABA MANDIR, DIST-GORAKHPUR, UTTAR PRADESH, 273016 **Roll No - 1274** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

**Father's / Husband's Name :** GHANSHYAM SINGH

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1275** 

MR. ARVIND CHOUHAN

Category - UR

398 SBI COLONY VIVEK KANAND WARD, DIST-JABALPUR , MADHYA PRADESH, 482002

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name : SUMAN SINGH CHOUHAN

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. SANTOSH KUMAR GUPTA H.NO N15/580 D JOLHA KIRAHIYA ROAD PO KHOJAWAN , DIST-VARANASI , UTTAR PRADESH, 221010 **Roll No** - 1276

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

**Father's / Husband's Name :** BUDDHU LAL GUPTA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1277** 

MR. BHARAT BHUSHAN MISHRA H.NO 188 WARD NO 2 RAMNATH DEORIA SOUTH , DIST-DEORIA , UTTAR PRADESH, 274001 Category - UR

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name: RAM MANOHAR MISHRA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1278** 

MR. SHESH NARAYAN DWIVEDI VILLAGE SUDNIPUR KALA POST HANUMAN GANJ , DIST-PRAYAGRAJ , UTTAR PRADESH, 221505 Category - UR

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name : MATA PHER DWIVEDI

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. SHASHIKALA B VARDHAMANE 407 4TH FLOOR EKNATHPATIL BLDG SHASTRI NAGAR OLD DOMBIVLI WEST KALYAN, DIST-KALYAN , MAHARASHTRA, 421202 **Roll No - 1279** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

**Father's / Husband's Name :** BHUSHAN A VARDHAMANE

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1280** 

MR. AJAI KUMAR MAURYA VILL POST BABHNAULI , DIST-SANTKABIR NAGAR , UTTAR PRADESH, 272165 Category - UR

**Gender -** MALE

**Domicile of C.G. - NO** 

**Father's / Husband's Name :** BHAL CHANDR MAURYA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1281** 

MR. VIRENDRA KUMAR

Category - UR

VI ARGUPUR KALAN PO ARGUPUR KALAN , DIST-JAUNPUR , UTTAR PRADESH, 223101

**Domicile of C.G. - NO** 

**Gender** - MALE

Father's / Husband's Name:

**MUNNILAL** 

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. DIWAKAR PRASAD TIWARI VILLAGE - SADAPURWA, POST BASNERA, POLICE -STATION AND TEHSIL- PAYAGPUR, DIST-BAHRAICH, UTTAR PRADESH, 271871 **Roll No** - 1282

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

**Father's / Husband's Name :** RAM LAKHAN TIWARI

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1283** 

MRS. GAYATRI SAHU

Category - OBC

J-419 JANTA COLONY GUDHIYARI, SAI GANESH HOSPITAL, DIST-RAIPUR, CHHATTISGARH, 492001

**Domicile of C.G. - YES** 

**Gender - FEMALE** 

Father's / Husband's Name:

DR. BABULAL SAHU

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1284** 

MR. RAM MANOHAR SINGH 387 PARADISE APARTMENT ROHINI SECTOR- 18, DIST-DELHI , DELHI , 110089 Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name: SHIV KUMAR SINGH

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1285** 

MR. HARI BANSHI JHA
A-8/23 3RD FLOOR SECTOR - 15

Category - UR

A-8/23, 3RD FLOOR SECTOR - 15, ROHINI, DIST-NEW DELHI , DELHI , 110084

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

DAMODAR JHA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. VIRENDRA VERMA VIRENDRA VERMA, ADVOCATE NEHRU CHOWK, NEAR I.G. OFFICE, BEHIND RAHUL COMPUTER, , DIST-BILASPUR, CHHATTISGARH, 495001 **Roll No** - 1286

Category - UR

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name:

SHRI B.K. VERMA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1287** 

MRS. SANGEETA BRIJ FERNANDES AKASH NAGAR RAJIV GANDHI WARD - 33, Category - ST

JAGDALPUR, DIST-BASTAR, CHHATTISGARH, 494001

**Domicile of C.G. - YES** 

**Gender - FEMALE** 

Father's / Husband's Name: SHRI RONNEY FERNANDES Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

**PAPER TIME** 

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1288** 

MS. GEETA BAGHEL

Category - UR

VILLAGE POST KUKANAR, TEHSIL- CHHINDGARH, DIST-SUKMA, CHHATTISGARH, 494111

**Domicile of C.G. - YES** 

**Gender - FEMALE** 

Father's / Husband's Name: SHRI RAGHURAM BAGHEL

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1289** 

 $MR.\ ROHTASH\ JANGAM$ 

Category - UR

H.NO. 577/8, FIRST FLOOR, AXIS BANK, RAILWAY ROAD,, DIST-KURUKSHETRA, HARYANA, 136118

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name:

SHIV DYAL JANGAM

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
- 2. Permission to appear in the examination is provisional subject to produce / submit the required documents / testimonials / original copy of challan as and when called for, as per norms / guidelines of the concerned advertisement and if, at any stage, it is found that the candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false, his/her candidature shall be rejected without assigning any reason.
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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. NEELAM SINGH YADAV YADAV PARA, CHUNA- BHATTHI, RAMAN MANDIR WARD NO. (14), DIST-RAIPUR, CHHATTISGARH, 492009 **Roll No - 1290** 

Category - OBC

**Domicile of C.G. - YES** 

**Gender - MALE** 

**Father's / Husband's Name :** PRAHLAD RAM YADAV

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MS. SHASHI REKHA MUNNA KIRANA KE PASS, ARYA NAGAR, KOHKA, SUPELA BHILAI, , DIST-DURG , CHHATTISGARH, 490023 **Roll No** - 1291

Category - UR

**Domicile of C.G. - YES** 

**Gender - FEMALE** 

Father's / Husband's Name:

M. LOKESH

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. LOKESH KUMAR CHOPRA LOKESH KUMAR CHOPRA, DHANKESHRI MANGAL BHAWAN KE PASS, AMAPARA, GOLE BAZAR, , DIST-DHAMTARI , CHHATTISGARH, 493773 **Roll No - 1292** 

Category - UR

**Domicile of C.G. - YES** 

**Gender - MALE** 

**Father's / Husband's Name :** SHRI JASRAJ CHOPRA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. SANTOSH KUMAR PAL IN FRONT OF DR. HINGORA CLINIC SIDDHARTH CHOWK TIKARAPARA, DHAMTARI ROAD, DIST-RAIPUR, CHHATTISGARH, 492001 **Roll No** - 1293

Category - OBC

**Domicile of C.G. - YES** 

**Gender - MALE** 

**Father's / Husband's Name :** SHREE CHHEDI LAL PAL

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. GYANDAS BANJARE VILL- SUTIYA, POST - SINGARGHAT, TAHSIL -KHAIRAGARH, DIST-KHAIRAGARH-CHHUIKHADAN-GANDAI, CHHATTISGARH, 491881 **Roll No** - 1294

Category - SC

**Domicile of C.G. - YES** 

**Gender - MALE** 

**Father's / Husband's Name :** MR. KALIDAS BANJARE

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. RAJU RAMESH MELE R/O FLAT NO -104 WING-A GANPATI RESIDENCEY CHHORIYA, LAY OUT, GANESHPUR, TA- WANI, DIST-YAVATMAL, MAHARASHTRA, 445304 **Roll No** - 1295

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name: RAMESH MAROTI MELE

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1296** 

Category - UR

MS. PRIYA MISHRA PRIYA MISHRA, AGYAY NAGAR, BLOCK B/237, DIST-BILASPUR, CHHATTISGARH, 495001

**Gender - FEMALE** 

**Domicile of C.G. - YES** 

Father's / Husband's Name: LATE SUSHIL KUMAR MISHRA

LAIE SUSHIL KUMAR MISHRA

**Examination Centre :** C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1297** 

MR. RONNEY FERNANDES AKASH NAGAR, RAJIV GANDHI WARI Category - UR

AKASH NAGAR, RAJIV GANDHI WARD -33, JAGDALPUR, DIST-BASTAR, CHHATTISGARH, 494001

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name: SHRI TONNEY FERNANDES

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1298** 

MR. SURJEET KUMAR LAHARE VILL- CHHITAPAR, P.O.- DAUKAPA, T- LORMI,, DIST- Category - SC

MUNGELI, CHHATTISGARH, 495115

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name: SHRI NANAKA LAHARE

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

**PAPER TIME** 

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. RAJNISH KUMAR DUBEY BANDHAPARA WARD, KONDAGAON, THANA AND DISTRICT, DIST-KONDAGAON, CHHATTISGARH, 494226 **Roll No - 1299** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

**AMRIT LAL** 

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No** - 1300

MRS. SAVITA RAJWADE

Category - OBC

RAJWADE - BHAVAN, PATEL PARA WARD NO . 9 AMBIKAPUR, DIST-SURGUJA, CHHATTISGARH, 497001

**Domicile of C.G. - YES** 

**Gender - FEMALE** 

Father's / Husband's Name:

**Examination Centre:** 

SHRI RAM VIFAL RAM RAJWADE

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

**PAPER TIME** 

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. SARWESH PANDEY 570 VILLAGE - LODHAN, NEAR OM VILAS RESORT, PS.- SHIVPUR CHANDMARI, DIST-VARANASI, UTTAR PRADESH, 221003 **Roll No - 1301** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

AJAY PANDEY

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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- 8. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.
- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No** - 1302

MS. MANKAMINI VERMA VILLAGE & POST ISIA BLOCK - BACHHRAWAN , DIST-RAEBARELI , UTTAR PRADESH, 229301 Category - UR

**Domicile of C.G.** - NO

**Gender - FEMALE** 

Father's / Husband's Name : SURYA NARAYAN VERMA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
- 2. Permission to appear in the examination is provisional subject to produce / submit the required documents / testimonials / original copy of challan as and when called for, as per norms / guidelines of the concerned advertisement and if, at any stage, it is found that the candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false, his/her candidature shall be rejected without assigning any reason.
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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1303** 

MR. DABLU RAM NAGE FUNDURDIHARI WARD NO. 4 (MUKKTIPARA) AMBIKAPUR, DIST-SURGUJA, CHHATTISGARH, 497001 **Category** - ST

**Domicile of C.G. -** YES

**Gender - MALE** 

Father's / Husband's Name:

LT SHANKAR RAM

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1304** 

MR. UMAKANT MISHRA

Category - UR

2/171, VISHWAS KHAND, GOMTI NAGAR,, DIST-LUCKNOW, UTTAR PRADESH, 226010

**Domicile of C.G. - NO** 

**Gender** - MALE

Father's / Husband's Name:

N.B. MISHRA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. RAJESH RAJESH DHAKA S/O SH RAJENDER SINGH R/O GHASOLA TO RAM NAGER ROAD, VILLAGE -GHASOLA, TEH & DISTT., DIST-CH DADRI , HARYANA, 127306 **Roll No - 1305** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

**Father's / Husband's Name :** SH RAJENDER SINGH

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. MADHURI BANDHE MADHURI BANDHE, G-6, OFFICER COLONY NEAR CIVIL COURT, DIST-SARANGARH-BILAIGARH, CHHATTISGARH, 496445 **Roll No** - 1306

Category - SC

**Domicile of C.G. - YES** 

**Gender - FEMALE** 

**Father's / Husband's Name :** MR. SEWAK RAM BANDHE

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1307** 

MR. OMESH KUMAR VERMA VILLAGE - JIGIRSAND, POST - JIGIRSAND, DIST- Category - UR

BALLIA, UTTAR PRADESH, 277302

**Domicile of C.G. - NO** 

**Gender - MALE** 

**Father's / Husband's Name :** GORAKH NATH VERMA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MRS. NEELAM YADAV NEELAM YADAV W/O SURYABIR, H.N. 09 RAJPURA BIDA COLONY, PHASE - II, SANT RAVI DAS NAGAR, , DIST-BHADOHI , UTTAR PRADESH, 221401 **Roll No** - 1308

Category - UR

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

Father's / Husband's Name:

**SURYA BIR** 

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MS. SAROJ SINGH PORTE NEAR SHARDA GAS GODOWN, KAPIL NAGAR NEW SARKANDA, DIST-BILASPUR, CHHATTISGARH, 495001 **Roll No** - 1309

**Category - ST** 

**Domicile of C.G. - YES** 

**Gender - FEMALE** 

Father's / Husband's Name:

LATE NARAYAN PRASAD PORTE

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1310** 

MR. RISHI CHAWLA C-112, SECOND FLOOR, , DIST-ANAND VIHAR , DELHI, 110092 Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

M.K. CHAWLA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DEEPAK KUMAR CHAUHAN HOUSE NO. G-06 BLOCK NO. G-03, HOUSING BOARD COLONY, SARAIPALI, DIST-MAHASAMUND , CHHATTISGARH, 493558 **Roll No - 1311** 

Category - SC

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name : BANSHI LAL CHAUHAN

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1312** 

MR. ASHISH NAG

Category - UR

BK.NO. 61/B, RUABANDHA SECTOR, BHILAI NAGAR, DIST-DURG, CHHATTISGARH, 490006

**Domicile of C.G.** - YES

**Gender** - MALE

Father's / Husband's Name:

SHRI L.K. NAG

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No** - 1313

MR. ABHAY RAJ SINGH

Category - UR

KAILASH PURI, MAL GODAM ROAD, , DIST-BARABANKI , UTTAR PRADESH, 225001

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

**JAGDEV SINGH** 

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1314** 

MR. ANURUDH KUMAR SINGH D-403, ADVOCATE CHAMBER, HIGH COURT Category - UR

LUCKNOW, DIST-LUCKNOW, UTTAR PRADESH, 226001

**Domicile of C.G.** - NO

**Gender** - MALE

Father's / Husband's Name: SHER BAHADUR SINGH

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. ALOK KUMAR DUBEY MIG-I, D-2, ABHILASHA PARISAR, NEW, HI TECH, BUS STAND, TIFRA, DIST-BILASPUR, CHHATTISGARH, 495001 **Roll No - 1315** 

Category - UR

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name : NANDKUMAR DUBEY

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1316** 

MR. LOV

Category - UR

19/6 BAHOT,, DIST-SUNDARNAGAR, , HIMACHAL PRADESH, 175018

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

RAJENDRA SINGH

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MS. SANGITA VERMA SANGITA VERMA D/O SUBHASH CHANDRA VERMA, RAMLILA MAIDAN, BHATNI , DIST-DEORIA , UTTAR PRADESH, 274701 **Roll No -** 1317

Category - UR

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

Father's / Husband's Name: SUBHASH CHANDRA VERMA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1318** 

MR. ABHAY KUMAR SINGH

Category - UR

NEAR JUDGE BUILDING, VIVEK NAGAR, DIST-PRATAPGARH, UTTAR PRADESH, 230001

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:
RAJENDRA BAHADUR SINGH

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1319** 

MR. MURARI SINGH
FLAT NO - 168D POCKET I&K DILS

Category - UR

FLAT NO. - 168D, POCKET, J&K, DILSHAD GARDEN, DIST-DILSHAD GARDEN, DELHI, 110095

**Domicile of C.G. - NO** 

**Gender - MALE** 

**Father's / Husband's Name:** BHAGWATI PRASAD SINGH

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1320** 

MR. DEVA PRAKASH SAARSHWATI HOUSE NO. 50 BABA TALAB , DIST-BANDA , UTTAR PRADESH, 210001 Category - UR

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name:

RAMHIT KASHYAP

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. PRASHANT KUMAR MANIKPURI PRASHANT KUMAR MANIKPURI S/O SATYA PRAKASH MANIKPURI SHARDA CHOWK GARIABAND, DIST-GARIABAND, CHHATTISGARH, 493889 **Roll No - 1321** 

Category - UR

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name: SATYA PRAKASH MANIKPURI

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. SANTOSH KUMAR THAKUR OFFICE OF DEPTY DIRECTOR, DISTRICT AND SESSION COURT COMPLEX CHAKARDHAR NAGAR, DIST-RAIGARH, CHHATTISGARH, 491001 **Roll No** - 1322

**Category - ST** 

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name :

LATE SHRI RAMKISUN THAKUR

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1323** 

MR. RAZA HUSSAIN

Category - UR

6/82 SANJAY GANDHI NAGAR, PARAG NARAYAN ROAD, DIST-LUCKNOW, UTTAR PRADESH, 226001

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name : MOHAMMAD HASAN

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1324** 

MR. KUMAR GAUTAM HOUSE NO. - 12A, RAMNAGARI, SECTOR 3, ASHIANA NAGAR, DIST-PATNA, BIHAR, 800025 Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

**AMINDRA JHA** 

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. K. JAGATPATI RAO E- 1/147, BEHIND KUSABHAU THAKRE, MANGAL BHAWAN ADITYA NAGAR, DIST-DURG , CHHATTISGARH, 491001 **Roll No -** 1325

Category - UR

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name: LATE K. MOHAN RAO

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1326** 

MR. AMIT TEWARI 970-D.S.N. COLLEGE ROAD A.B. NAGER, DIST-UNNAO , UTTAR PRADESH, 209801 Category - UR

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name : SRI PRATAP NARAYAN TEWARI Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1327** 

MR. SHIWENDRA PRATAP SHAHI VILL & POST - PAKAHA, DIST-DEORIA, UTTAR PRADESH, 274404 Category - UR

**Domicile of C.G.** - NO

**Gender - MALE** 

**Father's / Husband's Name :** DHRUVADEV SHAHI

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
- 2. Permission to appear in the examination is provisional subject to produce / submit the required documents / testimonials / original copy of challan as and when called for, as per norms / guidelines of the concerned advertisement and if, at any stage, it is found that the candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false, his/her candidature shall be rejected without assigning any reason.
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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1328** 

MR. KRISHNA KUMAR MANDLOI VILL - SHIVPUR TEH- SEONI, MALWA, DIST- Category - UR

NARMDAPURM, MADHYA PRADESH, 461225

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name : GANESHI LAL MANDLOI

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1329** 

MR. SHEKH EMRAN

Category - UR

SUBHASH NAGAR WARD NO. 42 DURG, P.O.-DURG, TAH AND DIST, DIST-DURG, CHHATTISGARH, 491001

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name: SHEKH MOHAMMAD

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

**PAPER TIME** 

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. RITESH KUMAR SRIVASTAVA FLAT NO.- J-5, BLOCK-B, AWASIYA PARISAR, CIVIL COURT CAMPUS, GYANPUR, DIST-BHADOHI, UTTAR PRADESH, 221304 **Roll No** - 1330

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name : AMAR NATH SRIVASTAVA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. RAVINDRA DUBEY SHIV MANDAKINI BALRAM VISHWAKARMA GALI, TAHSIL ROAD, RAMPUR,, DIST-KORBA , CHHATTISGARH, 495677 **Roll No** - 1331

Category - UR

**Domicile of C.G. - YES** 

**Gender - MALE** 

**Father's / Husband's Name :** SHIV KUMAR DUBEY

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1332** 

MR. AJAY KUMAR TRIPATHI

Category - UR

VILL.- PATNA, POST- CHITAMANPUR, PATNA,, DIST-PRATAPGARH, UTTAR PRADESH, 230128

**Domicile of C.G. - NO** 

**Gender** - MALE

Father's / Husband's Name : RAM SHANKAR TRIPATHI

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. PRAVEEN KUMAR MISHRA PRAVEEN MISHRA, S/O CHANDRA BHUSHAN MISHRA, SONDA (WEST), P.O.- DEORIA,, DIST-DEORIA, UTTAR PRADESH, 274001 **Roll No - 1333** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name: CHANDRA BHUSHAN MISHRA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. MANOJ KUMAR H. NO. 157, WARD NO 04, COLD STORE, MOHALLA-GAUTAM PURI, DADRI,, DIST-G.B. NAGAR, UTTAR PRADESH, 203207 **Roll No** - 1334

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

HEERA LAL

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. ASISH KUMAR YADAV H. NO.- 136D, KAILASH NAGAR, TIWARIPUR BAGIA, P.O.- JAJMAU, P.S. JAJMAU,, DIST-KANPUR NAGAR, UTTAR PRADESH, 208010 **Roll No -** 1335

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

**DESH RAJ YADAV** 

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. ANUJ KUMAR SINGH S/O JANARDAN SINGH, VILL. & P.O.- GAHMAR, PATTI MADHUKAR RAI (GANESHWELL),, DIST-GHAZIPUR , UTTAR PRADESH, 232327 **Roll No - 1336** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

JANARDAN SINGH

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. ANIRUDDHA PRATAP A1/02, TOWER 6, PURUVANCHAL HEIGHTS, ZETA-1, GREATER NOIDA,, DIST-NOIDA, UTTAR PRADESH, 201306 **Roll No** - 1337

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

VEERPAL SINGH

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. SATYAVEER SINGH H. NO.- 455A, PRATAP VIHAR COLONY, NEAR ANSHU GIRLS INTER COLLEGE, DADRI,, DIST-GAUTAM BUDDH NAGAR, UTTAR PRADESH, 203207 **Roll No** - 1338

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

SH. KANHAYA LAL

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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#### Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. RINKEE NAYAK
OFFICE OF DEPUTY DIRECTOR, PROSECUTION,
RAIGARH, CIVIL COURT CAMPUS,
CHAKRADHARNAGAR,, DIST-RAIGARH,
CHHATTISGARH, 496001

**Roll No - 1339** 

Category - UR

**Domicile of C.G. - YES** 

**Gender - FEMALE** 

**Father's / Husband's Name :** MR. JAI BHAGWAN NAYAK

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1340** 

MR. VIVEK RUDRA

Category - UR

E-77, ALPHA-I, GREATER NOIDA, DIST-G.B. NAGAR , UTTAR PRADESH, 201308

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

O.P. RUDRA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. RAKESH KUMAR CHAUDHARY 555-A, KRISHNA NAGAR, PVT COLONY, P.O.-BASARATPUR, , DIST-GORAKHPUR , UTTAR PRADESH, 273004 **Roll No - 1341** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name: RAM SAGAR CHAUDHARY

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1342** 

MR. MD SAZID RAYEEN

Category - UR

151-A, DDA FLATS, GAZIPUR,, DIST-DELHI, DELHI, 110096

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name:

MD NIZAMUDDIN

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address Roll No - 1343

MR. MUKESH KUMAR Category - UR

VILL.- NAURANGABAD, POST- SINGAHI,, DIST-LAKHIMPUR KHERI, UTTAR PRADESH, 262905 **Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name:

SHRI NATTHU LAL

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No** - 1344

MR. PRAVESH KUMAR VYAS 162 B, J & K POCKET, DILSHAD GARDEN,, DIST-NEW DELHI, DELHI, 110095 Category - UR

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name : SANT SHARAN VYAS

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1345** 

MR. ARVIND KUMAR SHUKLA 299-D, POCKET J&K, DILSHAD GARDEN,, DIST-NEW DELHI, DELHI, 110095 Category - UR

**Domicile of C.G. -** NO

**Gender - MALE** 

 ${\bf Father's \, / \, Husband's \, Name:}$ 

OM NATH SHUKLA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1346** 

MRS. SHABIYA KHATUN

Category - UR

HOUSE NO.- F-106, SECTOR- 12, VIJAY NAGAR,, DIST-GHAZIABAD, UTTAR PRADESH, 201009

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

Father's / Husband's Name:

SHAHID ALI

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. ARVIND TULSHIRAM SIDAM R/O QUARTER NO 120, B-1, DR. AMBEDKAR NAGAR, RAJUR CO. , TQ-WAN,, DIST-YAVATMAL , MAHARASHTRA, 445304 **Roll No - 1347** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

**Father's / Husband's Name :** TULSHIRAM SONBA SIDAM

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1348** 

MR. SUMIT VERMA

Category - UR

C-266, SARVADHRAM COLONY, C- SECTOR KOLAR ROAD,, DIST-BHOPAL, MADHYA PRADESH, 462042

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

RATAN LAL RAJAK

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1349** 

MR. RAVINDRA KUMAR CHAUHAN VILL.- SIRASI, P.O.- BHOJAPUR,, DIST-GHAZIPUR , UTTAR PRADESH, 233226 Category - UR

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name:

DARASH CHAUHAN

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. ANUPAM CHAURASIA PLUTO-64, MEENAKSHI PLANET CITY, BAG MUGALIA EXTENTION, HOSHANGABAD ROAD, HUZUR,, DIST-BHOPAL, MADHYA PRADESH, **Roll No - 1350** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

RAMESH CHANDRA CHAURASIA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1351** 

MR. MOHIT SINGHAL
23 KEWAL PARK NEHRU MAR

Category - UR

23 KEWAL PARK, NEHRU MARG, AZADPUR,, DIST-DELHI, DELHI, 110033

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name: RAJENDRA PARSHAD

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. NIRMALA SONWANE D/O LAXMAN P. BHARDWAJ, Q NO. 14, S.B.S. COLONY, KRISHNA, NAGAR,, DIST-KORBA, CHHATTISGARH, 495677 **Roll No** - 1352

Category - SC

**Domicile of C.G. - YES** 

**Gender - FEMALE** 

Father's / Husband's Name : OM PRAKASH SONWANE

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. JYOTI RELWANI SWAMI TEURAM COLONY, KHOKHLI ROAD, BHATAPARA,, DIST-BALODABAZAR, CHHATTISGARH, 493118 **Roll No - 1353** 

Category - UR

**Domicile of C.G. - YES** 

**Gender - FEMALE** 

Father's / Husband's Name:

**BRIJLAL RELWANI** 

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No -** 1354

MRS. PRIYANKA SHUKLA SANTOSHI NAGAR, NEAR LUCKY TRADERS, BORIYA ROAD,, DIST-RAIPUR, CHHATTISGARH, Category - UR

**Domicile of C.G. - YES** 

**Gender - FEMALE** 

Father's / Husband's Name : SHRI DAVESH SHUKLA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. KUBENDRA SHAH THAKUR SHIVAM COLONY, GALI NO- 5, WARD NUMBER 24, HOS. NO- 304, NEAR DIST. AYURVEDIK HOSPITAL,, DIST-SHAHDOL, MADHYA PRADESH, 484001 **Roll No** - 1355

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name: TULENDRA SHAH THAKUR

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1356** 

MR. OMPRAKASH SURYAWANSHI

Category - UR

D.P.O. OFFICE, COLLECTORATE CAMPUS, BETUL, DIST-BETUL, MADHYA PRADESH, 460001

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name: SHYAM KUMAR SURYAWANSHI

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1357** 

MR. DINESH KUMAR

Category - UR

H. NO. - 248, VILL. & P.O.- BANKNER (NEAR NARELA), DIST-DELHI , DELHI , 110040

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

**HAWA SINGH** 

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1358** 

MRS. SARITA SHARMA
NEHRII NAGAR JARBAI GALI

Category - UR

NEHRU NAGAR, JABBAL GALI, CANT AREA,, DISTBILASPUR, CHHATTISGARH,

**Domicile of C.G. - YES** 

**Gender - FEMALE** 

Father's / Husband's Name:

**AMIT SHARMA** 

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. AMIT SAURABH AMIT SAURABH, S/O LATE MAHESH PRASAD SINHA, FLAT-301, HARI RAM APARTMENT, NEAR BACHPAN SCHOOL, CHANDNI CHOWK, KANKE ROAD,, DIST-RANCHI, JHARKHAND, 834008 **Roll No - 1359** 

Category - UR

**Domicile of C.G. - NO** 

**Gender** - MALE

**Father's / Husband's Name :** LATE MAHESH PRASAD SINHA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. HARJEET SINGH CHAWLA CHAWLA WATCH, IN FRONT OF DR. KESHARWANI HOSPITAL, SADAR BAZAR, BALODA BAZAR,, DIST-BALODABAZAR, CHHATTISGARH, 493332 **Roll No** - 1360

Category - UR

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name: NARENDRA SINGH CHAWLA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. NITIN PATHAK CIVIL LINE, AMBEDKAR PARK, BHARAT MATA CHOWK,, DIST-KABIRDHAM, KAWARDHA, CHHATTISGARH, **Roll No** - 1361

Category - UR

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name : SHYAM SUNDAR PATHAK

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. RAJENDRA KUMAR CHAURASIA WARD NO 02, SWAMI PRANVANAND MARG, KAMAL TALAIYA MUHAL, MAHARAJPUR,, DIST-CHHATARPUR , MADHYA PRADESH, 471501 **Roll No - 1362** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name: THAKUR DAS CHAURASIA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1363** 

MR. KOMAL MISRA 673/1 DURGA BADI, KANOONGOPURA (NORTH), DIST-BAHRAICH, UTTAR PRADESH, 271801 Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name: LATE SRI ASHOK KUMAR MISHRA Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1364** 

MS. MAHESHWARI CHOUDHARI

Category - OBC

AT & P.O.- KONDTARAI (BHUPDEOPUR),, DIST-RAIGARH, CHHATTISGARH, 496001

**Domicile of C.G. - YES** 

**Gender - FEMALE** 

Father's / Husband's Name:

SHRI BHAGWAN PRASAD CHOUDHARI

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MRS. ALBERTINA KUJUR ALBERTINA KUJUR, C/O RAJESH KERKETTA, 12TH BATALIYAN CAF, RAMANUJGANJ,, DIST-BALRAMPUR , CHHATTISGARH, **Roll No - 1365** 

**Category - ST** 

**Domicile of C.G. - YES** 

**Gender - FEMALE** 

Father's / Husband's Name:

STANESLAS KUJUR

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
- 2. Permission to appear in the examination is provisional subject to produce / submit the required documents / testimonials / original copy of challan as and when called for, as per norms / guidelines of the concerned advertisement and if, at any stage, it is found that the candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false, his/her candidature shall be rejected without assigning any reason.
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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1366** 

MS. MANJARI GUPTA 35, SHIVA COLONY, SHANTI NAGAR,, DIST-HISAR , HARYANA, 125001 Category - UR

**Domicile of C.G.** - NO

**Gender - FEMALE** 

Father's / Husband's Name:

**ASHOK GUPTA** 

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No** - 1367

MS. POOJA BISHNOI FLAT NO 806, GURU NANAK PLAZA, MAIN STATION ROAD, CIVIL LINES,, DIST-KOTA, RAJASTHAN, 324002 Category - UR

**Domicile of C.G.** - NO

**Gender - FEMALE** 

Father's / Husband's Name: DARSHAN SINGH BISHNOI

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MRS. SANDHYA SINGH FLAT NO- 1103, TOWER-A2, MIRUSTLE COURT, SEC-6, GOMTI NAGAR EXTENSION, DIST-LUCKNOW, UTTAR PRADESH, 226010 **Roll No** - 1368

Category - UR

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

Father's / Husband's Name:

VIJAY SINGH

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1369** 

MR. BABUL VISHWAKARMA HEMU NAGAR, NEAR CHANDRA CHOWK, WARD NO 46, , DIST-BILASPUR , CHHATTISGARH, 495004 Category - OBC

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name : UMA NATH VISHWAKARMA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. PAWAN KUMAR CHAURASIA BABA BEEJ BHANDAR, NEAR HOLIKA PARK, MAHARAJPUR, DIST-CHHATARPUR, MADHYA PRADESH, 471501 **Roll No - 1370** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name : SHRI BHAGIRATH CHAURASIA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. RAJESH SINGH RAJESH SINGH, OFFICE OF DEPUTY DIRECTOR OF PROSECUTION, BEHIND DISTRICT COURT, AMBIKAPUR,, DIST-SURGUJA, CHHATTISGARH, 497001 **Roll No - 1371** 

Category - UR

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name:

KAPIL SINGH

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1372** 

MS. JYOTI 21/121, GALI NO 4, NEHRU PARK, BAHADUR GARH, , DIST-JHAJJAR , HARYANA, 124607 Category - UR

**Domicile of C.G.** - NO

**Gender - FEMALE** 

Father's / Husband's Name:

SH. SILAK RAM

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MRS. KAUSHILYA PAIKRA KAUSHILYA PAIKRA, B-16, OFFICER COLONY, GODRIPARA, CHIRMIRI,, DIST-M.C.B., CHHATTISGARH, 497449 **Roll No** - 1373

**Category - ST** 

**Domicile of C.G. - YES** 

**Gender - FEMALE** 

Father's / Husband's Name:

VIKASH LAHRE

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. HETRAM AHIRWAR VILL. & P.O.- KUBRA, MOUHARTOLA, WARD NO 02, P.S. & TEH.- JAISINGH NAGAR,, DIST-SHAHDOL, MADHYA PRADESH, 484771 **Roll No** - 1374

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

**Father's / Husband's Name :** SHRI MOLAI AHIRWAR

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. PRASHANT KUMAR SINHA FLAT NO 201, MANKI ENCLAVE, PROFESSORS COLONY, S.N. YADAV ROAD, KARAM TOLI,, DIST-RANCHI, JHARKHAND, 834008 **Roll No -** 1375

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

SHRI S.N. SAHAY

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. NAROTTAM LAL VISHWAKARMA NAROTTAM LAL VISHWAKARMA, WARD NO 10, GUDIPARA, VILL. & P.O.- BAHTARAI, TEH- SAKRI,, DIST-BILASPUR, CHHATTISGARH, 495003 **Roll No** - 1376

Category - OBC

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name: VIDHYANAND VISHWAKARMA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1377** 

MS. SHILPA

Category - UR

HOUSE NO. 139 B, MAHIPALPUR, , DIST-NEW DELHI , DELHI , 110037

**Domicile of C.G.** - NO

**Gender - FEMALE** 

Father's / Husband's Name:

SH. PREM KUMAR

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1378** 

MR. ARVIND KUMAR JAISWAL AT POST- BELTARA, VIA- PALL Category - OBC

AT POST- BELTARA, VIA- PALI, , DIST-BILASPUR , CHHATTISGARH, 495449

**Domicile of C.G.** - YES

Gender - MALE

**Father's / Husband's Name :** RAM PRATAP JAISWAL

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1379** 

MR. SACHIN PATEL

Category - UR

NEW COLONY BENISAGAR NEAR OF CD COLLEGE, DIST-PANNA , MADHYA PRADESH, 488001

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

Affix Passport Size

SHIV PRASAD PATEL

Photograph

**Examination Centre:** 

(Similar to that affixed on application form)

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. RAJGAURAV TIWARI C/O CHANDRA SHEKHAR NEAR HOTEL MAYANK WARD 07 LINK ROAD, DIST-JANJGIR-CHAMPA, CHHATTISGARH, 495668 **Roll No** - 1380

Category - UR

**Domicile of C.G.** - YES

**Gender - MALE** 

**Father's / Husband's Name :** CHANDRA SHEKHAR

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1381** 

MR. NARENDER SINGH H NO 139-B MAHIPALPUR DIS Category - UR

H NO. 139-B, MAHIPALPUR, DIST-NEW DELHI, DELHI, 110037

**Domicile of C.G. - NO** 

**Gender** - MALE

Father's / Husband's Name:

**RAJINDER SINGH** 

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1382** 

MR. JAI PRAKASH DUBEY
ILISTIC COTTAGE NEPALI BAAG SHIVE

Category - UR

JUSTIC COTTAGE NEPALI BAAG SHIVPUR, DIST-VARANASI, UTTAR PRADESH, 221002

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name : SHESH NARAYAN DUBEY

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. WADJE SHANTANU BABURAO JAGDAMB NIWAS, NEAR GANPATI MANDIR, WAMAN NAGAR, PURNA ROAD NANDED, DIST-NANDED, MAHARASHTRA, **Roll No** - 1383

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name : WADJE BUBURAO RAMJI

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. WATTAMWAR PRASHANT BALAJI NEAR SHANI MANDIR, SANMITRA COLONY, WORKSHOP ROAD NANDED, DIST-NANDED, MAHARASHTRA, **Roll No** - 1384

Category - UR

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name:
BALAJI NAGNATH WATTAMWAR

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. JAHID ALI Category - UR

VILLAGE AND POST SARAY KHAJOOR, DIST-MORADABAD , UTTAR PRADESH, **Domicile of C.G.** - NO

**Gender** - MALE

**Roll No - 1385** 

Father's / Husband's Name:

**MANUDDIN** 

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1386** 

MR. DESHRAJ

Category - UR

VILL BABRA P.O. DAWLA, TEH. JHAJJAR, DIST-JHAJJAR , HARYANA,

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

**CHATER SINGH** 

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1387** 

MR. MUKESH KUMAR AHIRWAR
MIJKESH KUMAR AHIRWAR CHIKHALI

Category - SC

MUKESH KUMAR AHIRWAR CHIKHALI WARD NO. 05, GHAUTHAN, DIST-RAJNANDGAON, CHHATTISGARH,

**Domicile of C.G.** - YES

**Gender - MALE** 

Father's / Husband's Name:

M. L. AHIRWAR

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No** - 1388

MR. DEEPAK KIRAR

Category - UR

H NO. 230/11, SHORA KOTHI, DIST-ROHTAK, HARYANA, 124001

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

**RAJ KUMAR** 

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. ROSHAN LAL ROSHAN LAL S/O SH PRAKASH CHANDER, VPO-BAPORA, PANA-DALAN, DIST-BHIWANI , HARYANA, 127111 **Roll No** - 1389

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

**Father's / Husband's Name :** SH. PRAKASH CHANDER

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1390** 

MR. RAJESH

Category - UR

VILLAGE- KUNDANPURA, POST- UKLANA MANDI, DIST-HISAR, HARYANA, 125113

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

**DHANI RAM** 

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
- 2. Permission to appear in the examination is provisional subject to produce / submit the required documents / testimonials / original copy of challan as and when called for, as per norms / guidelines of the concerned advertisement and if, at any stage, it is found that the candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false, his/her candidature shall be rejected without assigning any reason.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Roll No** - 1391

Candidate's Name & Address

Category - UR

MR. ASHISH KUMAR TANWAR 912 SECTOR-1, DIST-ROHTAK, HARYANA, 124001

**Domicile of C.G.** - NO

**Gender** - MALE

Father's / Husband's Name:

D S TANWAR

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. RAJNISH CHANDRA E-108 ASHIRWARD ENCLAVE NEAR PATNA CONVENT SCHOOL, RAMKRISHNA NAGAR, DIST-PATNA, BIHAR, 800020 **Roll No** - 1392

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

**BALESHWAR MODI** 

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. MITHILESH KUMAR VILLAGE- CHAND CHAUR JANAKPUR, PO-JANAKPUR, PS- UJIARPUR, VIA- DALSINGHSARAI, DIST-SAMASTIPUR, BIHAR, 848114 **Roll No** - 1393

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

**Father's / Husband's Name :** RAM ASHISH SINGH

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1394** 

MR. VISHWANATH PRATAP SINGH H NO-339/SECTOR-3, URBAN ESTATE, DIST-KURUKSHETRA , HARYANA, 136118 Category - UR

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name: DHARAM PAL CHAUHAN

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1395** 

MR. AJAY PARKASH SHARMA VPO- DEHAR, TEH- SUNDER NAGAR, DIST-MANDI , HIMACHAL PRADESH, 175030 Category - UR

**Domicile of C.G. -** NO

**Gender - MALE** 

**Father's / Husband's Name :** OM PARKASH SHARMA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MRS. SHIKSHA MESHRAM TRANJIT HOSTEL OPPOSITE OF RAVISHANKAR STADIUM ROOM NO. 212, DIST-DURG, CHHATTISGARH, 491001 **Roll No** - 1396

**Category** - SC

**Domicile of C.G. - YES** 

**Gender - FEMALE** 

**Father's / Husband's Name :** MR SUSHIL MESHRAM

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. VINOD S CHARUVILA VEEDU KOLICHIRA, AZHOOR, POST-CHIRAYINKEEZHU, DIST-THIRUVANANTHAPURAM , KERALA, 695305 **Roll No** - 1397

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

KRIPALAL S

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1398** 

MS. SHALBHA SINGH

Category - UR

A-265 NEW MINAL RESIDENCY, J K ROAD , DIST-BHOPAL , MADHYA PRADESH, 462023

**Domicile of C.G.** - NO

**Gender - FEMALE** 

Father's / Husband's Name:

SHRI AK SINGH

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1399** 

MR. ADITYA SHARMA H NO.-80/81, POCKET G-21, SECTOR-7, Category - UR

H NO.-80/81, POCKET G-21, SECTOR-7, DIST-ROHINI , DELHI, 110085

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name : SHRI SURESH CHANDER

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1400** 

MRS. SHIV KUMARI KANWAR BANKI MOGRA KUDHRIPARA, POST- BANKMOGRA, DIST-KORBA, CHHATTISGARH, 495447 Category - ST

**Domicile of C.G.** - YES

**Gender - FEMALE** 

Father's / Husband's Name : LATE ANIL KUMAR KANWAR

R KANWAR

Affix Passport Size
Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1401** 

MR. PRAMOD KUMAR YADAV

Category - UR

VILL- KHUTHAN, POST- KHUTHAN, THANA-KHUTHAN, DIST-JAUNPUR, UTTAR PRADESH,

**Domicile of C.G. - NO** 

**Gender - MALE** 

**Father's / Husband's Name :** PARAS NATH YADAV

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No** - 1402

MR. SURYA SWETABH GUPTESHWAR SADAN R K AVENUE ROAD RAJENDRA NAGAR, DIST-PATNA , BIHAR, 800016 Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name: LATE HRISHIKESH MISHRA Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1403** 

MR. HARISH MISHRA SHUKLANA PURA NEAR PANJA BABA, DIST-MAHOBA , UTTAR PRADESH, 210427 Category - UR

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name: SURENDRA KUMAR MISHRA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
- 2. Permission to appear in the examination is provisional subject to produce / submit the required documents / testimonials / original copy of challan as and when called for, as per norms / guidelines of the concerned advertisement and if, at any stage, it is found that the candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false, his/her candidature shall be rejected without assigning any reason.
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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1404** 

MS. ASIYA PERVEEN KISROL JHABBU KA NALA INFRONT OF J K MOVIES , DIST-MORADABAD , UTTAR PRADESH, 244001 Category - UR

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

Father's / Husband's Name:

**INTEZAR HUSAIN** 

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1405** 

MR. NAVEEN KUMAR MISHRA
SUB DIVISION PROSECUTION OFFICE. 1

Category - UR

SUB DIVISION PROSECUTION OFFICE, BERMO AT TENUGHAT, DIST-BOKARO, JHARKHAND, 829123

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name: RAM KRISHNA MISHRA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1406** 

MR. AJAY BANSAL H NO. 2074 OLD ANAJ MANDI NARELA, DIST-DELHI , DELHI, 110040 Category - UR

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name: RAM KUMAR BANSAL

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1407** 

MR. ANURAG SHRIVASTAVA ANURAG SHRIVASTAVA ADVOCATE MAIN ROAD AMAPARA, DIST-KANKER, CHHATTISGARH, 494334 Category - UR

**Domicile of C.G.** - YES

**Gender - MALE** 

Father's / Husband's Name : JAYANT KUMAR SHRIVASTAVA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1408** 

MR. SAGAR SHRIVASTAVA

Category - UR

NAYAPRA GAD COLONY Q NO. G-13, DIST-JAGDALPUR, CHHATTISGARH,

**Domicile of C.G.** - YES

**Gender - MALE** 

Father's / Husband's Name: HEMANT KUMAR SHRIVASTAVA Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MRS. NUPUR SINGH ANNAPURNA APARTMENT FL NO. 2B, ASHOK AASHRAM, NEAR DIBDIH FLYOVER, DIBDIH, DORANDA, DIST-RANCHI, JHARKHAND, 834002 **Roll No** - 1409

Category - UR

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

Father's / Husband's Name: DR MANOJ KUMAR SINGH

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No** - 1410

MR. PRABHANSHU YADAV H NO 756, RAJENDRA NAGAR EAST GORAKHNATH, DIST-GORAKHPUR, UTTAR PRADESH, 273015 Category - UR

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name: LATE HARIHAR PRASAD YADAV Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No** - 1411

MS. LAXMI RANI 4A/18, DHARM SINGH COLONY, NARWANA, DIST-JIND , HARYANA, 126116 Category - UR

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

Father's / Husband's Name:

JANG BAHADUR

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AMIT SRIVASAN Category - UR

HOUSE NO. 54/1897 BEHIND SUPER CEMENT ART, ROHINIPURAM, DIST-RAIPUR, CHHATTISGARH, **Domicile of C.G.** - YES

**Gender** - MALE

**Roll No** - 1412

Father's / Husband's Name:

S K SRIVASAN

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1413** 

MR. NARENDRA MEWARA D-26 RADHA VIHAR NS ROAD, SODALA, DIST-JAIPUR , RAJASTHAN, 302019 Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name :

SH UTTAM CHAND CHAUDHARY

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1414** 

MR. MAYA RAM

Category - UR

VPO DABKOLI KALAN TEH- INDRI, DIST-KARNAL , HARYANA,

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

SH RAM KUMAR

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1415** 

MRS. MUKESH KUMARI

Category - UR

VPO- CHANDENI, DIST-CHARKHI DADARI , HARYANA, 127310

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

Father's / Husband's Name:

**DHARAMJEET** 

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1416** 

MR. GIRISH KUMAR

Category - UR

HOUSE NO. 147, GALI NO. 2 CHANDAN PARK SIRASPUR, DIST-DELHI , DELHI , 110042

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

KRISHAN LAL

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. SHAMBHU KUMAR KH NO. 23/19, IST FLOOR GALI NO. 5/3 HARDEV NAGAR EXTENSION JHARODA, DIST-DELHI , DELHI, 110084 **Roll No** - 1417

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name: LATE SHRI PANCH KAURI RAM

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MRS. RAJESHWARI SINHA C/O ATMA RAM NETAM, MG WARD SHANTI NAGAR, DIST-UTTAR BASTAR KANKER, CHHATTISGARH, 494334 **Roll No -** 1418

Category - OBC

**Domicile of C.G. - YES** 

**Gender - FEMALE** 

Father's / Husband's Name: RAJENDRA KUMAR SINHA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address Roll No - 1419

MR. AMIT KUMAR
VILLAGE- RATANPUR, PO- KANAP, DIST-

AURANGABAD, BIHAR, 824120 **Domicile of C.G.** - NO

**Gender** - MALE

**Father's / Husband's Name :** GURUCHARAN SHARMA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. SUMIT KUMAR JHA 301 DEV APARTMENT P AND T COLONY NEAR OLD DAINIK JAGRAN BUILDING KIDWAIPURI, DIST-PATNA , BIHAR, **Roll No - 1420** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

**Father's / Husband's Name :** GIRINDRA MOHAN JHA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MS. NAGHMA TARANNUM TAWHEED COMPLEX FLAT NO. 302, ASHIYANA DIGHA ROAD, RAMNAGAR MORE , DIST-PATNA , BIHAR, 800025 **Roll No - 1421** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

**Father's / Husband's Name :** LATE MD JALAL UDDIN

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1422** 

MR. VIMAL SEN

Category - UR

H NO. 177 MOHALLA TAKHAN, DIST-PILIBHIT , UTTAR PRADESH, 262001

**Domicile of C.G. - NO** 

**Gender** - MALE

Father's / Husband's Name:

MR VIJAY KUMAR

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. AKHLAK ALI G-523, LAWYERS CHAMBERS, G-BLOCK, KARKARDOOMA COURTS COMPLEX, DIST-SHAHDARA, DELHI, 110032

Category - UR

**Roll No - 1423** 

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

**SHAHBUDDIN** 

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. KIRAN BHAN SHANDILY C/O GANGA KIRANA STOR, NEHRU NAGAR SEC-5 BALCO NAGAR, DIST-KORBA, CHHATTISGARH, 495684 **Roll No** - 1424

Category - OBC

**Domicile of C.G. - YES** 

**Gender - MALE** 

**Father's / Husband's Name :** GANGA PRASAD SHANDILY

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRAMOD KUMAR SINGH PRAMOD KUMAR SINGH QTR NO. S149A RLY COLONY NEAR RAILWAY GROUND, BARAUNI, DIST-BEGUSARAI, BIHAR, 851112 **Roll No - 1425** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

**Father's / Husband's Name :** LATE SHRIKRISHNA SINGH

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1426** 

MR. AJAY KUMAR SINGH VIKASH NAGAR PO-JAGJIWAN NAGAR, PS- Category - UR

SARAIDHELA, DIST-DHANBAD, JHARKHAND, 826003

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name : SHAMBHU SINGH YADAV

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1427** 

MR. JAIPAL RATHORE JANJGIR CHITAR PARA WARD NO. 12, DIST-JANJGIR , CHHATTISGARH, 495668 Category - OBC

**Domicile of C.G.** - YES

**Gender - MALE** 

Father's / Husband's Name:

Affix Passport Size

VASUDEO RATHORE

Photograph

**Examination Centre:** 

(Similar to that affixed on application form)

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. MURARI KUMAR ARYA MURARI KUMAR ARYA MAHARISHI SEVA SADAN AT BULLACHAK, P.O. BARBIGHA, DIST-SHEIKHPURA , BIHAR, 811101 **Roll No - 1428** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

**Father's / Husband's Name :** SUKHDEV PRASAD ARYA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. ASHISH KUMAR TIWARI SUB DIVISIONAL PROSECUTION OFFICE CIVIL COURT BERMO, TENUGHAT, DIST-BOKARO, JHARKHAND, 829123 **Roll No - 1429** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name :

SURENDRA TIWARI

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1430** 

MR. PRAKASH MANI DAS

Category - UR

H. NO. 124, IMLIPARA WARD NO. 12, BHATGAON COLLIERY, DIST-SURAJPUR, CHHATTISGARH, 497235

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name:

**ADHIN DAS** 

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

**PAPER TIME** 

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No -** 1431

MR. BASIT NIYAZ ALI HAIDARI MONDHA ROAD, OPP YADAV BUILDING KAMPTEE, DIST-NAGPUR, MAHARASHTRA, 441001 Category - UR

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name : SHRI NIYAZ ALI HAIDARI

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No** - 1432

MR. ANIL KUMAR PAL VILLAGE AHIRAULI, POST SHITALGANJ, TEHSIL MARIAHU, DIST-JAUNPUR, UTTAR PRADESH, 222161 Category - UR

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name : SHRI TILAK DHARI PAL

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. SANJEEV KUMAR SINGH SANJEEV KUMAR SINGH C/O YADAV BHAWAN, LANGERTOLI GALI, PATNA-4,, DIST-PATNA, BIHAR, 800004 **Roll No** - 1433

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

SHRI HARENDER KUMAR SINGH

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1434** 

MR. LOKESH KUMAR H.N. 54, III FLOOR, POCKET 5, SECTOR 25, DIST-ROHINI , DELHI, 110085 Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name: SHRI INDERJIT SINGH

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. HAKE JAGDISH SUDHAKAR ADV. JAGDISH HAKE YADAV BUILDING, NER SHIVAJI MAHARAJ STATUE, DIST-NANDED, MAHARASHTRA, 431601 **Roll No - 1435** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

HAKE SUDHAKAR VITHAL RAO

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1436** 

MS. RUBY

Category - UR

VILLAGE AHMEDPUR, POST BOX FAZILPUR, DIST-SONIPAT, HARYANA, 131001

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

Father's / Husband's Name : SHRI RANDHIR SINGH

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1437** 

MR. MD FAZLE KARIM

Category - UR

NIKHAT VILLA, JUSTICE LANE, PHULWARI SHARIF, PATNA, DIST-PATNA, BIHAR, 801505

**Domicile of C.G. - NO** 

**Gender** - MALE

Father's / Husband's Name:

MD NAIMULLAH

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. NARENDRA SAO VILL AND POST - AREKEL DIPA AADIVASHI DHARMASALA KE PICHHE, TEH- BASNA, DIST-MAHASAMUND , CHHATTISGARH, 493554 **Roll No** - 1438

Category - OBC

**Domicile of C.G. - YES** 

**Gender - MALE** 

**Father's / Husband's Name :** SHRI BHAGAT RAM SAO

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1439** 

MS. POOJA VARUN SD F 1, SHASTRI NAGAR, GHAZIABAD, PO- KAVI NAGAR, DIST-GHAZIABAD , UTTAR PRADESH, 201002 Category - UR

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

Father's / Husband's Name : MR. TARA CHAND VARUN

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. KHEMRAJ SINGH VILLAGE- KOTMARA, PO- KHARRY CHOTE, TEH-SARANGARH, DIST-SARANGARH BILAIGARH, CHHATTISGARH, 496445 **Roll No** - 1440

**Category** - ST

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name:

SHRI JAI SINGH

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No** - 1441

MR. AMIT KUMAR

Category - UR

PARVESH NAGAR, GOHANA ROAD, ROHTAK, DISTROHTAK, HARYANA, 124001

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

SH. LALCHAND

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MS. POONAM BALA H.NO. 1555, NEAR LT. ATUL KATARIA GOVT. GIRLS SCHOOL, GURUGRAM VILLAGE, DIST-GURUGRAM , HARYANA, 122001 **Roll No** - 1442

Category - UR

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

Father's / Husband's Name:

MISRI LAL

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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# Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. ARCHANA MISHRA ARCHANA MISHRA, ROOM NO. 2 , SAI NIWAS, CHAITANYA NAGAR, NEAR THAKRE HOSPITAL, IIT MAIN GATE, POWAI, MUMBAI, DIST-MUMBAI , MAHARASHTRA, 400076 **Roll No - 1443** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

Father's / Husband's Name: SHRI ASHOK KUMAR MISHRA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1444** 

MR. SOEB MOHD. QURESHI HEAD POST OFFICE ROAD, KAR Category - UR

HEAD POST OFFICE ROAD, KARNAL GANJ GUNA, DIST-GUNA, MADHYA PRADESH, 473001

**Domicile of C.G. - NO** 

**Gender - MALE** 

**Father's / Husband's Name :** NISAR MOHD. QURESHI

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1445** 

MRS. SAKSHI SINGH SAKSHI SINGH. D- 81. NEAR WATE Category - UR

SAKSHI SINGH, D- 81, NEAR WATER TANK, NEHRU NAGAR, DIST-BHOPAL, MADHYA PRADESH, 462003

**Domicile of C.G.** - NO

**Gender - FEMALE** 

Father's / Husband's Name:

MR. VIVEK SINGH

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1446** 

MR. QAZI MOHAMMAD ZEYA H.NO. 130, PURANA BAZAR, MUNGAOLI, DIST-ASHOK NAGAR, MADHYA PRADESH, 473443 Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name: QAZI MOHAMMAD ZAHEEN

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1447** 

MS. ANU CHOUDHARY

Category - UR

VILL. AND POST BAHADARPUR, DIST-MUZAFFARNAGAR, UTTAR PRADESH, 251203

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

Father's / Husband's Name : SHRI UDAYBEER SINGH

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. DUHAN RAM ARMO VILLAGE AGASTPUR, POST KRISHNAGAR, PS SURAJPUR, TEH. RAMANUJNAGAR, DIST-SURAJPUR , CHHATTISGARH, 497229 **Roll No - 1448** 

**Category - ST** 

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name: SHRI RAM PRASAD SINGH

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1449** 

MR. LALU SINGH THAKUR VILL. AND POST CHHAL, TAHSIL CHHAL, MAHARANA CHOWK, DIST-RAIGARH, CHHATTISGARH, 496665 Category - UR

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name: SHRI VISHWANATH SINGH

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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# Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. AMIT KUMAR MISHRA C/O OM PRAKASH SINGH, TRIPURARI SINGH COMPLEX, HOUSE NO.40, ROAD NO.13, RAJEEV NAGAR, PATNA, PO KESHRINAGAR, PS RAJEEV NAGAR, DIST-PATNA, BIHAR, 800024 **Roll No** - 1450

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

**Father's / Husband's Name :** SHRI ANIRUDH MISHRA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1451** 

MR. ANUJ DILBAR KRISHNA MAIN ROAD, TAMTAM PARAW, PHULWARI SHARIF, DIST-PATNA, BIHAR, 801505 Category - UR

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name: LATE KRISHNA PRASAD Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. DIPANSHU KUMAR RAI PAWANBIHAR PANITANKS, NANDANAGAR, PO KURNAGHAT, DIST-GORAKHPUR , UTTAR PRADESH, 273008 **Roll No** - 1452

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name : SHRI CHANDESHWAR RAI

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1453** 

MR. AJAY KUMAR CHAUHAN

Category - UR

B 27/2, DURGA MANDIR, DURGAKUND, DIST-VARANASI, UTTAR PRADESH, 221005

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name: SHRI RAM BAHAL CHAUHAN

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1454** 

MR. SUNIL SAINI

Category - UR

H.NO. 3913, CIA STAFF WALI GALI, DES RAJ COLONY, DIST-PANIPAT , HARYANA, 132103

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name : SHRI RAJINDER SAINI

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1455** 

MRS. MADHVI RAJPUT

Category - UR

BAZARPARA, DIST-BEMETARA , CHHATTISGARH, 491335

**Domicile of C.G. - YES** 

**Gender - FEMALE** 

Father's / Husband's Name: SHRI YOGESH SINGH RAJPUT

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. AMIT KUMAR GUPTA H. NO. 108 K VILL SEMARA DEVI PRASAD, PATHARA POST SHIVPURI COLONY, GORAKHPUR, DIST-GORAKHPUR, UTTAR PRADESH, 273016 **Roll No - 1456** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

**Father's / Husband's Name :** ANIL KUMAR GUPTA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. RISHI KUMAR SONI A 51 JEEWAN COLONY WARD NO. 45, BEHIND OF BARFANI ASHRAM RAJNANDGAON, DIST-RAJNANDGAON, CHHATTISGARH, 491441 **Roll No** - 1457

Category - OBC

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name:

BANWARI LAL SONI

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. PRATIKSHA CHANDRASHEKHAR SHENDE PRATIKSHA CHANDRASHEKHAR SHENDE, R/O GANESHPUR ROAD, NEAR JAIN STHANAK, TQ WANI, DIST-YAVTMAL, MAHARASHTRA, 445304 **Roll No - 1458** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

Father's / Husband's Name:

CHANDRASHEKHAR MAROTRAO SHENDE

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1459** 

MS. NEHA

Category - UR

VILLAGE CHIRSI, P.O. TIGAON, DIST-FARIDABAD , HARYANA, 121101

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

**Father's / Husband's Name :** MR. KARMBIR SINGH

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. ANIL KUMAR S/O BHOLA PRASAD MOH NEW PROFESSOR COLONY KACHI ROAD, GIRIHINDA, DIST-SHEIKHPURA, BIHAR, 811105 **Roll No** - 1460

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

**BHOLA PRASAD** 

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1461** 

MS. MANDVI PANDEY 103, E- BLOCK, SAMDARIYA CITY Category - UR

103, E- BLOCK, SAMDARIYA CITY, MADHAV NAGAR KATNI, DIST-KATNI , MADHYA PRADESH, 483504

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

Father's / Husband's Name: MR. TRILOKI NATH PANDEY

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. POOJA AGRAWAL ADV POOJA AGRAWAL C/O DEEKSHA AGRAWAL 85G POST OFFICE WARD SARASWATI SHISHU MANDIR DHAMTARI, DIST-DHAMTARI, CHHATTISGARH, 493773 **Roll No - 1462** 

Category - UR

**Domicile of C.G. - YES** 

**Gender - FEMALE** 

**Father's / Husband's Name :** BRIJMOHAN AGRAWAL

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No -** 1463

MR. SHASHANK KUMAR TRIPATHI CIVIL LINES,NEAR PIPAL TIRAHA, POST BALRAMPUR, DIST-BALRAMPUR, UTTAR PRADESH, 271201 Category - UR

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name: JAI PRAKASH TRIPATHI Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No** - 1464

MR. BHUPENDRA KUMAR SAHU NEAR SHIV MANDIR, DAGNIYA, RAIPUR, DIST-RAIPUR , CHHATTISGARH, 492001 Category - OBC

**Domicile of C.G.** - YES

**Gender - MALE** 

Father's / Husband's Name: LT. SHRI KANHAIYA LAL SAHU Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1465** 

MS. PRATIBHA KASAR WARD NO. 9, HNO. 62, GIRDHARI NAGAR NEAR PULIA DURG, DIST-DURG, CHHATTISGARH, 491001 Category - ST

**Domicile of C.G.** - YES

**Gender - FEMALE** 

Father's / Husband's Name: SHREE NAND KISHOR KASAR

**Examination Centre:** 

Photograph

Affix Passport Size

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1466** 

MR. RAVI KUMAR MISHRA

Category - UR

VILL AND POST- MISHRABATRAHAN, PS-PHULWARIYA, DIST-GOPALGANJ, BIHAR, 841438

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name: KAMAL KISHORE MISHRA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1467** 

MS. NEHA GUPTA

Category - UR

SURAJ HOTEL, DHOLA MAJRA, POWER HOUSE, SHAHBAD M. KKR, DIST-KKR, HARYANA, 136135

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

Father's / Husband's Name:

RAMLAL GUPTA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1468** 

MR. DINESH KUMAR DHRUW VILL- SURDONGAR KESHKAL PO- KESHKAL, DIST-KONDAGAON, CHHATTISGARH,

Category - ST

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name:

LATE SHRI LAKHAN RAM DHRUW

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1469** 

MR. RAM NIWAS

Category - UR

HN. CHAMBER NO. 610, LAWYERS BLOCK, SAKET COURT, DIST-NEW DELHI, DELHI, 110017

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name:

JAGAN SINGH

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1470** 

MRS. SHANTI PARASTE W/O NEELU SINGH DHRUWRY, HOUSE 106, CHANDA BAJAG, DIST-DINDORI, MADHYA PRADESH, 481882 Category - UR

**Domicile of C.G.** - NO

**Gender - FEMALE** 

Father's / Husband's Name:

SHRI B.D. PARASTE

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1471** 

MR. RANJEET SINGH

Category - UR

196/7CD9, THAN SINGH NAGAR, ANAND PARBAT, NEW DELHI, DIST-NEW DELHI, DELHI, 110005

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name:

SH. RAJESH KUMAR

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1472** 

MR. ADITYA SHARMA 114, A 2 BLOCK, TDI CITY, SECT Category - UR

114, A 2 BLOCK, TDI CITY, SECTOR- 39, DIST-PANIPAT , HARYANA, 132103

**Domicile of C.G. - NO** 

**Gender** - MALE

Father's / Husband's Name: KULBHUSHAN SHARMA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1473** 

MR. RAJU KHAN 4/7, AMALTAS COMPLEX, SHAHPURA, DIST-BHOPAL, MADHYA PRADESH, 462016 Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

**MUNNA KHAN** 

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJESH KUMAR GUPTA WARD NO. 10, OLD POST OFFICE GALI, MANENDRAGARH, DIST-MCB , CHHATTISGARH, 497442 **Roll No** - 1474

Category - OBC

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name:

LATE SRI SHANKAR LAL GUPTA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. DR. PRABHAT DIXIT 334/5, DIXIT RESIDENCE, SHIVRAJ COLONY, SHIVAJI NAGAR WARD, SAGAR, DIST-SAGAR, MADHYA PRADESH, 470001 **Roll No** - 1475

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

LATE SHRI PRAKASH KUMAR DIXIT

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. KANWAL SINGH BAGHEL VILLAGE POST DAHIKONGA (MICHEPARA) TAHSIL KONDAGAON, DIST-KONDAGAON, CHHATTISGARH, 494226 **Roll No - 1476** 

**Category - ST** 

**Domicile of C.G. - YES** 

**Gender - MALE** 

**Father's / Husband's Name :** LT. SUKDAS RAM BAGHEL

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MRS. JYOTI SNEHI DEUPTY DIRECTOR PROSECUTION OFFICE (DISTRICT AND SESSION COURT COMPOUND), DIST-DURG, CHHATTISGARH, 491001 **Roll No -** 1477

**Category** - ST

**Domicile of C.G. - YES** 

**Gender - FEMALE** 

Father's / Husband's Name: PITAMBER SINGH NABHGESH

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. DEVARAKONDA VENKAT SHRIKANT H. NO. 10-33/1, BESIDE RED CROSS CHURCHLANE, GADDIANNARAM HYDERABAD, DIST-HYDERABAD , TELANGANA, 500060 **Roll No - 1478** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

DEVARAKONDA YELLESWARA RAO

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. ABHISHEK AGARWAL HOUSE NO. 305, BEHIND BAKSHI DENTAL CLINIC, SUNDER NAGAR RAIPUR, DIST-RAIPUR, CHHATTISGARH, 492013 **Roll No -** 1479

Category - UR

**Domicile of C.G. - YES** 

**Gender - MALE** 

**Father's / Husband's Name :** LATE K. M. AGARWAL

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. VUSSR. ANJANEYULU FLAT NO. 405, BLOCK A, MYTHRIS THE TOWN SHAILI GARDENS, YAPRAL, SECUNDERABAD HYDERABAD, DIST-HYDERABAD, TELANGANA, 500087 **Roll No - 1480** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

LATE MR. SRI RAMA CHANDRA MURHTY

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1481** 

MR. R. KRISHNA PRAKASH

Category - UR

MANNAT 102-A, NALANDA NAGAR AYATHIL P.O. KOLLAM, DIST-KOLLAM, KERALA, 691021

**Domicile of C.G.** - YES

**Gender - MALE** 

Father's / Husband's Name:

LATE N. RAVINDRAN

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MRS. VARTIKA VERMA B-6. HIGH COURT REGISTRY OFFICERS COLONY, BODRI, BILASPUR, DIST-BILASPUR, CHHATTISGARH, 495220 **Roll No** - 1482

Category - OBC

**Domicile of C.G. - YES** 

**Gender - FEMALE** 

**Father's / Husband's Name :** VIVEK KUMAR VERMA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MS. MINI SONI LIG-I HOUSE NUMBER-50, SECTOR-4, PT. DEENDAYAL UPADHAYAY NAGAR RAIPUR, DIST-RAIPUR , CHHATTISGARH, 492010 **Roll No** - 1483

Category - OBC

**Domicile of C.G. - YES** 

**Gender - FEMALE** 

Father's / Husband's Name : MR. KANHAIYA LAL SONI

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1484** 

MR. MADHAVENDRA SINGH B-18 ( I FLOOR), VIKRAM NAGAR NEW DELHI, DIST-NEW DELHI , DELHI , 110002 Category - UR

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name: RAJENDRA SINGH TOMAR

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1485** 

MRS. KANCHAN LATA JHA

Category - UR

DUPLEX-90, BABJEE RESIDENCY, SHUBHAM VIHAR, BILASPUR, DIST-BILASPUR, CHHATTISGARH, 495001

**Domicile of C.G. - YES** 

**Gender - FEMALE** 

Father's / Husband's Name: SHRI RAKESH KUMAR JHA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. RAM SAJIWAN WARD NO. 13 SAHWANI TOLA KHONGAPANI, TEHSIL MANENDRAGARH, DIST-M.C.B., CHHATTISGARH, 497447 **Roll No - 1486** 

Category - SC

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name:

**SONAI** 

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. RAHUL MISHRA MIG B/25, PHASE 2,SAGARDEEP ENCLAVE COLONY AMERI, WARD NO. 3 SAI NAGAR TEH. SAKARI, DIST-BILASPUR, CHHATTISGARH, 495001 **Roll No** - 1487

Category - UR

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name: KRISHNA KUMAR MISHRA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. TARUN GOYAL HOUSE NO. 19208, STREET NOMBER 7, GURU TEGBAHADUR NAGAR, BATHINDA, DIST-BHTHINDA , PUNJAB, 151001 **Roll No** - 1488

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

SHAM LAL GOYAL

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. LOCHAN KUMAR JANGHEL MIG/DLX-235, NEAR GURUDWARA, PHASE 2 KABIR NAGAR, RAIPUR, DIST-RAIPUR, CHHATTISGARH, 492099 **Roll No** - 1489

Category - OBC

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name: KOMAL KUMAR JANGHEL

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No** - 1490

MR. SURESH CHAND SISODIA CHAMBER NO. 261, PATIALA HOUSE COURTS NEW DELHI, DIST-NEW DELHI , DELHI , 110001 Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

THAN SINGH

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRAKASH PRIYADARSHI FLAT NO. 20 C, GREEN VIEW APARTMENT, POCKET VI, SECTOR- 82, NOIDA, DIST-GB NAGAR, UTTAR PRADESH, 201304

**Roll No - 1491** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name: **AWADHESH PANDEY** 

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

**TIME PAPER** 

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. BHUPESH DUTT PRAJAPATI BANSPARA WARD, IN FRONT OF DURGA TEMPLE, WARD NO. 25, DHAMTARI, DIST-DHAMTARI, CHHATTISGARH, 493773 **Roll No** - 1492

Category - OBC

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name : HOLARAM PRAJAPATI

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MS. APARNA SHARMA C/O SMT. SHAILZA SHARMA, H.NO. 146, WARD NO. 41, KRISHNA-KUNJ, KELABADI, DURG, DIST-DURG, CHHATTISGARH, 491001 **Roll No** - 1493

Category - UR

**Domicile of C.G. - YES** 

**Gender - FEMALE** 

**Father's / Husband's Name :** KRISHNAKANT SHARMA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. GYANENDRA CHATURVEDI HOUSE NO. 6A, DEV VILLA COLONY, DEVSTHAAN, ANORA KALA, AYODHYA, ROAD, DIST-LUCKNOW, UTTAR PRADESH, 226028 **Roll No** - 1494

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name: ARUN KUMAR CHATURVEDI

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1495** 

MR. SAURABH KUMAR MISHRA

Category - UR

ITWARI BAZAR, DHAMTARI, DIST-DHAMTARI, CHHATTISGARH, 493773

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name : KAUSHAL KISHOR MISHRA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1496** 

MS. DEEPALI MAJUMDAR

Category - UR

NEW SARKANDA BANGALI PARA, GALI NO. 4, BILASPUR, DIST-BILASPUR , CHHATTISGARH, 495006

**Domicile of C.G.** - YES

**Gender - FEMALE** 

Father's / Husband's Name: SHRI B. M. MAJUMDAR

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1497** 

MR. PRAWEEN KUMAR PATEL VILLAGE- SALWA, POST- GHUTRA, TEHSIL- KELHARI, DIST-MCB, CHHATTISGARH, 497442 Category - OBC

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name: BHAGWAN DAS PATEL

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1498** 

MS. RICHA SHARMA A-4, II A/ 116, SECTOR- 2, VAISHALI, DIST-GHAZIABAD , UTTAR PRADESH, 201010 Category - UR

**Domicile of C.G.** - NO

**Gender - FEMALE** 

Father's / Husband's Name:

A.K. SHARMA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1499** 

MR. RADHE SHYAM MALI

Category - UR

MO- KAZIAHMADNOOR, PO- ZAFARABAD, DIST-JAUNPUR, UTTAR PRADESH, 222180

**Domicile of C.G. - NO** 

**Gender** - MALE

Father's / Husband's Name:

VANSHRAJ MALI

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MS. MANSI KAUSHIK C/O H.NO. 305, BEHIND BAKSHI DENTAL CLINIC SUNDAR NAGAR, DIST-RAIPUR , CHHATTISGARH, 492013 **Roll No** - 1500

Category - UR

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

**Father's / Husband's Name :** SHRI MAHESH KAUSHIK

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. JITENDRA KUMAR SAHU BACK OF SP OFFICE, NEAR HP COMPUTER, VIDHAN SABHA ROAD, AMASEONI, DIST-RAIPUR, CHHATTISGARH, 493111 **Roll No** - 1501

Category - OBC

**Domicile of C.G. - YES** 

**Gender - MALE** 

**Father's / Husband's Name :** SHRI SHYAM LAL SAHU

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. VIVEK KUMAR TRIPATHI FLAT NO.103, CM-1, SUPERTECH CAPETOWN, SECTOR 74, NOIDA, DIST-GAUTAMBUDH NAGAR, UTTAR PRADESH, **Roll No** - 1502

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name: SHRI INDRA VISHAL TRIPATHI

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1503** 

MRS. KISHWAR KHAN

Category - UR

IN FRONT OF DASHEHRA MAIDAN, MAIN ROAD, DISTBALODA BAZAR, CHHATTISGARH, 493331

**Domicile of C.G. - YES** 

**Gender - FEMALE** 

Father's / Husband's Name:

AZAZ AHMED KHAN

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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- 9. There is no provision for the supplementary answer Sheet.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No** - 1504

MS. RANI LAKSHMI SAHU

Category - OBC

NEAR SHIV MANDIR, DAGNIYA, DIST-RAIPUR, CHHATTISGARH, 492013

**Domicile of C.G. - YES** 

**Gender - FEMALE** 

Father's / Husband's Name: SHRI BALIRAM SAHU

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1505** 

MR. HUMAN PRASAD CHOUDHRY H.NO.99, GOPALPUR POST KHOBHA TE. CHHURIYA, DIST-RAJNANDGAON, CHHATTISGARH, 491558 Category - SC

**Domicile of C.G.** - YES

**Gender - MALE** 

Father's / Husband's Name: SHRI SAMALIYA RAM CHOUDHRY Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1506** 

MR. DEVESH DUTT PRAJAPATI

Category - OBC

BANSPARA WARD, TAHSIL DHAMTARI,, DIST-DHAMTARI, CHHATTISGARH, 493773

**Domicile of C.G. - YES** 

Gender - MALE

Father's / Husband's Name : SHRI H.R. PRAJAPATI

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. MAHESH YADAV KEWDA BADI BUS STAND, NEAR INDIRA NAGAR, JOGI DIPA PUL, DIST-RAIGARH, CHHATTISGARH, 496001 **Roll No -** 1507

Category - OBC

**Domicile of C.G. - YES** 

**Gender - MALE** 

**Father's / Husband's Name :** SHRI DINESH YADAV

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No** - 1508

MR. TAPAS RANJAN SAHOO AT PO BATHARLA, PS PATNAGARH, DIST-BALANGIR , ODISSA, 767025 Category - UR

**Domicile of C.G.** - NO

**Gender - MALE** 

**Father's / Husband's Name :** SHRI HARADHANA SAHOO

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1509** 

MRS. SAFIYANAZ UMAR KHAN SAFIYA UMAR KHAN, NEAR SAFEWAY MOTORS, MANKAPUR, DIST-NAGPUR, MAHARASHTRA, 440030 Category - UR

**Domicile of C.G.** - NO

**Gender - FEMALE** 

Father's / Husband's Name: BASIT NIYAZALI HAIDARI

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1510** 

MR. NITIN KUMAR BHATNAGAR 433, GURU APARTMENTS, PLOT NO.2, SECTOR -6, DWARKA, DIST-NEW DELHI, DELHI, 110075 Category - UR

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name:

SHRI RAMESH KUMAR BHATNAGAR

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. DEVENDRA SINGH PLOT NO.18, O-BLOCK, LAKSHMI VIHAR, BEHIND AMBAY SHOW ROOM, JAMUL, DIST-DURG, CHHATTISGARH, 490024 **Roll No** - 1511

Category - UR

**Domicile of C.G. - YES** 

**Gender - MALE** 

**Father's / Husband's Name :** SHRI KISHAN SINGH

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1512** 

MS. PUKHRAJ

Category - UR

WZ-47A, FIRST FLOOR SP MUKHERJEE PARK, TILAK NAGAR, DIST-NEW DELHI, DELHI, 110018

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

Father's / Husband's Name : SHRI B.S. RANDHAWA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. SHISHIR DIXIT A-305, BHATIA RESIDENCY, OPP. DESHKAR HOSPITAL, MANGLA ROAD, DIST-BILASPUR, CHHATTISGARH, 495001 **Roll No -** 1513

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

LATE SHRI PREM NARAYAN DIXIT

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No** - 1514

MRS. DEEPIKA CHOUHAN

Category - UR

BEHIND GURUDWARA, 27 KHOLI, VIKAS NAGAR, BILASPUR, DIST-BILASPUR, CHHATTISGARH, 495001

**Domicile of C.G. - YES** 

**Gender - FEMALE** 

Father's / Husband's Name:

Affix Passport Size

BHAWANI SHANKER CHOUHAN

Photograph

**Examination Centre:** 

(Similar to that affixed on application form)

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination: 10<sup>th</sup> November, 2024

**PAPER TIME** 

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1515** 

MS. PRIYANKA C/O SUNIL CHOKHARE, 25, TILAK NAGAR, NAGPUR, DIST-NAGPUR, MAHARASHTRA, 440010 Category - UR

**Domicile of C.G.** - NO

**Gender - FEMALE** 

Father's / Husband's Name:

SUNIL S. CHOKHARE

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1516** 

MR. BASANT KUMAR LASARAY TALAPARA PIPAL CHOWK, BILASPUR, DIST-BILASPUR , CHHATTISGARH, 495001 Category - SC

**Domicile of C.G.** - YES

**Gender - MALE** 

Father's / Husband's Name:

LET. MANOHAR LAL

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1517** 

MS. RAJ KUMARI YADAV HNO. 426, WARD NO. 02, DDM ROAD, TULSI NAGAR, DIST-KORBA, CHHATTISGARH, 495677 Category - OBC

**Domicile of C.G. - YES** 

**Gender - FEMALE** 

Father's / Husband's Name: JEETAN SINGH YADAV

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. YOGENDRA YADAV VILLAGE- DHANAUTI KALA POST- DHANAUTI KHURD, PS- KOTWALI DEORIA, DIST-DEORIA , UTTAR PRADESH, 274001 **Roll No - 1518** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

**Father's / Husband's Name :** RAMCHANDR YADAV

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. ADITYA KUMAR DWIVEDI VINDHYAVASHINI NAGAR COLONY, WARD NO. 10, NEAR POWER HOUSE, ANAND NAGAR, DIST-MAHARAJGANJ, UTTAR PRADESH, 273155 **Roll No - 1519** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

**ASHOK DWIVEDI** 

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1520** 

MR. DEVESH KUMAR PATHAK VILL.- DELHUPUR, POST MAHARAJGANJ, DIST-

Category - UR

JAUNPUR, UTTAR PRADESH, 222145

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name : SHRI RAJNATH PATHAK

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No -** 1521

MS. ROSHANI SINGH B-1/56, LDA COLONY, KANPUR ROAD, DIST-LUCKNOW , UTTAR PRADESH, 226012 Category - UR

**Domicile of C.G.** - NO

**Gender - FEMALE** 

Father's / Husband's Name : SHRI JANARDHAN SINGH

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1522** 

MR. MUKESH SAHU

Category - OBC

WARD NO. 9 KURUD, POST KURUD, DIST-DHAMTARI, CHHATTISGARH,

**Domicile of C.G.** - YES

**Gender - MALE** 

 ${\bf Father's \ / \ Husband's \ Name:}$ 

BHURE LAL SAHU

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1523** 

MR. JASVIR SINGH
WARD NO 8 SHARDAR BHAG

Category - UR

WARD NO. 8 SHARDAR BHAGAT SINGH WARD POST KOTMA, DIST-ANUPPUR, MADHYA PRADESH, 484334

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name: LAT. GURUCHARAN SINGH Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1524** 

MR. VIKAS BHASKAR

Category - UR

NEAR KALCHURI VIDYA MANDIR SCHOOL, HEMU NAGAR, DIST-BILASPUR, CHHATTISGARH, 495001

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name: SHRI JHAMLAL BHASKAR

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1525** 

MR. MD AKEEL MANIHAR WARD NO.07, NEAR AANGANWADI BANIYA TOLA KOTMA, DIST-ANUPPUR , MADHYA PRADESH, 484334 Category - UR

**Domicile of C.G.** - NO

**Gender - MALE** 

**Father's / Husband's Name :** MD HALEEM MANIHAR

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Roll No** - 1526

Candidate's Name & Address

Category - UR

MR. PANKAJ KUMAR LOHANI H. NO.71, AMAPARA, DIST-KANKER, CHHATTISGARH,

**Domicile of C.G. - YES** 

**Gender** - MALE

**Father's / Husband's Name :** SHRI KHEMCHAND LOHANI

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1527** 

MS. DOLLY PAWAR

Category - UR

QR. NO.2/F, STREET NO.16, SECTOR 7, BHILAI, DIST-

**Domicile of C.G. - YES** 

 $DURG\ ,\ CHHATTISGARH,\ 490006$ 

**Gender - FEMALE** 

Father's / Husband's Name:

SHRI S.R. PAWAR

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1528** 

MR. PRAVEEN CHANDRA R-21/1, HARMU HOUSING COLONY, DIST-RANCHI , JHARKHAND, 834002 Category - UR

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name: SHRI RAMESH CHANDRA DUBEY Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1529** 

MRS. NAMRATA DUBEY

Category - UR

SHIVAYAN BHAWAN, PRATAPPUR NAKA, AMBIKAPUR, DIST-SURGUJA, CHHATTISGARH, 497001

**Domicile of C.G. - YES** 

**Gender - FEMALE** 

Father's / Husband's Name:

SHRI ANISH DUBEY

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
- 2. Permission to appear in the examination is provisional subject to produce / submit the required documents / testimonials / original copy of challan as and when called for, as per norms / guidelines of the concerned advertisement and if, at any stage, it is found that the candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false, his/her candidature shall be rejected without assigning any reason.
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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MS. SUSHMA KAITHAL WARD NO.14, KOTMA COLLIERY, ETA DAFAI BEHIND HOSPITAL, DIST-ANUPPUR , MADHYA PRADESH, 484336 **Roll No - 1530** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

**Father's / Husband's Name :** SHRI BABULAL KAITHAL

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ANAND KUMAR PANDEY 202, FIRST FLOOR, SOUTH SIDE, B-335, KH. NO.1028, VASANT KUNJ ENCLAVE, VASANT KUNJ, SOUTH WEST, DIST-DELHI, DELHI, 110070 **Roll No - 1531** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

SHRI BARMESHWAR NATH PANDEY

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1532** 

MR. BHARAT SINGH CHAKRADHARI BAJRANGI PARA, WARD NO.09, JANJGIR, DIST-

JANJGIR CHAMPA, CHHATTISGARH, 495668

Category - OBC

**Domicile of C.G.** - YES

**Gender** - MALE

Father's / Husband's Name:

SHRI SAJJAN LAL

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1533** 

MR. JITENDRA KUMAR VILLAGE BHATHELI, POST AND TAHSIL BHAKHARA, DIST-DHAMTARI, CHHATTISGARH, 493773 Category - OBC

**Domicile of C.G.** - YES

**Gender - MALE** 

 ${\bf Father's \ / \ Husband's \ Name:}$ 

SHRI UDALA RAM

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1534** 

MR. AZAZ AHMAD KHAN

Category - UR

NEAR DANTESHWARI COLLEGE CHOWK, SOMA BADA, JAGDALPUR, DIST-BASTAR, CHHATTISGARH,

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name: LATE MUSTAK AHMAD KHAN Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

**PAPER TIME** 

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1535** 

MR. RUCHIR JHANWAR

Category - UR

MIG-26, NEAR SHIV MANDIR MAHAVEER NAGAR, RAIPUR, DIST-RAIPUR, CHHATTISGARH,

**Domicile of C.G.** - YES

**Gender - MALE** 

Father's / Husband's Name : RAJESHWAR LAL JHANWAR

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MS. YOGMAYA KULHARI C/O JUDAWAN DAS KULHARI BANDHUA PARA, OLD POWER HOUSE, NEAR C.S.E.B. OFFICE KEWATPARA BILASPUR, DIST-BILASPUR, CHHATTISGARH, **Roll No** - 1536

Category - OBC

**Domicile of C.G. - YES** 

**Gender - FEMALE** 

Father's / Husband's Name: MR. MUNNU DAS KULHARI

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MS. RASHMI GUPTA 240, ADARSH NAGAR, KHODA COLONY, INDRAPURAM GHAZIABAD, DIST-GHAZIABAD, UTTAR PRADESH, **Roll No -** 1537

Category - UR

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

**Father's / Husband's Name :** GIRISH CHANDRA GUPTA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1538** 

MR. LAKHAN SINGH RATHOD
B-66. SHAHPURA, HUZUR, PO TRILANGA

Category - UR

B-66, SHAHPURA, HUZUR, PO TRILANGA, DIST-BHOPAL, MADHYA PRADESH, 462039

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name: UMMED SINGH RATHOD

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1539** 

MRS. ANIMA SHUKLA BUNGLOW NO. E-2, CIVIL LINE PANCHSHEEL NAGAR RAIPUR, DIST-RAIPUR, CHHATTISGARH, Category - UR

**Domicile of C.G. - YES** 

**Gender - FEMALE** 

Father's / Husband's Name: PANKAJ KUMAR SHUKLA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1540** 

MR. KRISHNA RAHUL SHRIVASTAVA A-107, KAMLA NAGAR KOTRA SULTANABAD, DIST-BHOPAL , MADHYA PRADESH, 462003 Category - UR

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name : RAKESH SHRIVASTAVA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. RAVI KUMAR SINGH C/O PARMATMA NAND SINGH VILLAGE AND POST MIDDHA, THANA PHEPHANA, DIST-BALLIA, UTTAR PRADESH, 277506 **Roll No** - 1541

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

**Father's / Husband's Name :** ARVIND KUMAR SINGH

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. VIKRAM SINGH NEHRA HO. NO. 166/24, JAGDISH COLONY NEAR SAHEED DAHRUM VIA NEHRA PARK ROHTAK, DIST-ROHTAK , HARYANA, 124001 **Roll No - 1542** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

SANT RAM NEHRA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AVNIT KUMAR Category - UR

VILLAGE, PO AND PS- BIBHUTIPUR, DIST-SAMASTIPUR, BIHAR, 848211 **Domicile of C.G.** - NO

**Gender** - MALE

**Roll No** - 1543

Father's / Husband's Name: SHANKAR PRASAD SINGH

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1544** 

MR. KRISHNA KUMAR PANDEY KAILASHPURI COLONY, RAMAI PATTI, BEHIND DEHAT KOTWALI, DIST-MIRZAPUR, UTTAR PRADESH, 231001 Category - UR

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name:

LATE SHRI KESHAW PRASAD PANDEY

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1545** 

MR. AJAY KUMAR AGGARWAL 10, SATYA NIKETAN MKT. MOTI BAGH II, DIST-NEW DELHI , DELHI, 110021 Category - UR

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name:

HANSRAJ MITTAL

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1546** 

MR. AVINASH SHANDILYA

Category - UR

M 1 B, GOVINDPUR, PRAYAGRAJ, DIST-PRAYAGRAJ, UTTAR PRADESH, 211004

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name: OM SUBHASH TRIPATHI

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

**PAPER TIME** 

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. SHASHANK SHUKLA VILL- SODHIYABHIT, ARAIL, NAINI POST- NAINI, NEAR MAHARISHI YOGI ASHRAM, DIST-PRAYAGRAJ, UTTAR PRADESH, 211008 **Roll No - 1547** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name :

MR. LALJI SHUKLA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1548** 

MR. ASHUTOSH SINGH

Category - UR

TOWER- B, 104, OMEX ANANDA, NAINI, DIST-PRAYAGRAJ, UTTAR PRADESH, 211009

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name :

Affix Passport Size

CHANDRAHAS SINGH GAUTAM

Photograph

**Examination Centre:** 

(Similar to that affixed on application form)

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1549** 

MR. BIRENDRA KUMAR

Category - UR

VILL- TULAPURBAHADURAN, POST- SURIYAWAN, DIST-SRN, BHADOHI, UTTAR PRADESH, 221404

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

**AMRIT LAL** 

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. SANDEEP THOURANI YASHODA NANDAN NIWAS, NEAR KUSHABHAV THAKRE APART. 02, NEW RAJENDRA NAGAR, DIST-RAIPUR, CHHATTISGARH, 492001 **Roll No** - 1550

Category - UR

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name: MR. VASUDEV THOURANI

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1551** 

MR. PRADEEP KUMAR SE- 74, SHASTRI NAGAR,, DIST-GHAZIABAD , UTTAR PRADESH, 201002 Category - UR

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name:

JAGPAL SINGH

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1552** 

MS. PREETI GOTHWAL

Category - UR

HNO. D3/ 11 B, STREET NO. 9, BEHIND INDIAN BANK MAHAVIR ENCLAVE, , DIST-DWARKA , DELHI, 110045

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

Father's / Husband's Name:

KISHORI LAL

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. MANOJ KUMAR RANA R2-46A, NAJAFGARH PARK, NEAR DICHAON ROAD, NAJAFGARH NEW DELHI, DIST-NEW DELHI, DELHI, 110043 **Roll No - 1553** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

**Father's / Husband's Name :** OM PRAKASH SINGH RANA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. RAHUL H. NO. D-121 HASTSAV VIHAR NEAR HOLY INTERNATIONAL SCHOOL, UTTAM NAGAR DELHI, DIST-DELHI, DELHI, 110059 **Roll No -** 1554

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

SH. HARI CHAND

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. RAJEEV RANJAN JHAKHRA NIWAS, NEAR OLD DISTRICT CO-OPERATIVE OFFICER OFFICE, ROWING CLUB ROAD, B.P. ZIRAT, DIST-MOTIHARI, BIHAR, 845401 **Roll No** - 1555

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name: KESHAV KUMAR SHARMA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1556** 

MR. JAINENDRA KUMAR SHARMA 2/132 VASTU KHAND GOMTI NAGAR LUCKNOW, DIST-LUCKNOW, UTTAR PRADESH, 226010 Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name: JAI MANGAL SHARMA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1557** 

MR. AMJAD AHMAD HASHMI 786/48 K, MADARIPUR J.K. ASHIYANA KARELI PRAYAGRAJ, DIST-PRAYAGRAJ, UTTAR PRADESH, Category - UR

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name : AFTAB AHMAD HASHMI

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. HEMANT KUMAR SAHU DEVKI SADAN, GALI NO. 06, NEAR GLORIOUS SCHOOL KRISHNA NAGAR, RAIPUR, DIST-RAIPUR , CHHATTISGARH, **Roll No** - 1558

Category - OBC

**Domicile of C.G. - YES** 

**Gender - MALE** 

**Father's / Husband's Name :** SHRI BALRAM SAHU

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. NIRMAL KISHORE FLAT NO. 1397, CREATIVE HEIGHTS APARTMENT, SECTOR-29, ROHINI LANDMARK NEAR NATIONAL DISASTER MANAGEMENT COLLEGE DELHI, DIST-DELHI, DELHI, 110042 **Roll No - 1559** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name : LATE SH. NAND KISHORE

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1560** 

MS. LALITA KUMARI SINHA AT-MAHTHADIH COLONY, PO AND P.S. NIRSA, DIST-DHANBAD , JHARKHAND, Category - UR

**Domicile of C.G.** - NO

**Gender - FEMALE** 

Father's / Husband's Name: BALASHWAR PRASAD SINHA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. MISHRA RAJENDRA PRASAD 4/86, BADAWALA BLOG, D.P. WADI, GHODEPDEV ROAD, MUMBAI, DIST-MUMBAI, MAHARASHTRA, 400033

**Roll No** - 1561

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

MISHRA RAMNAIN

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1562** 

MR. KAMLESH KUMAR SHRIVAS M. NO. 421 BAJRANG CHOWK BUDHWARI BAZAR KORBA, DIST-KORBA , CHHATTISGARH, Category - OBC

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name : SHYAM SUNDER SHRIVAS

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1563** 

MR. AMAR PRATAP SINGH 39/73, H/4 NAI ABADI NANDPURA SADAR BAZAR, DIST-AGRA, UTTAR PRADESH, 282001 Category - UR

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name: LATE SHRI RAM SINGH NAGAR Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1564** 

MS. VARDA

Category - UR

407, SECTOR 45A, DIST-CHANDIGARH , PUNJAB, 160047

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

Father's / Husband's Name:

SHRI RAM DEV

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1565** 

MR. HARI SHANKAR NIRALA Q.NO. CH/43, IN FRONT HOUSE SUBHASH BLOCK, SECL, DIST-KORBA, CHHATTISGARH, 495677 Category - SC

**Domicile of C.G.** - YES

**Gender - MALE** 

Father's / Husband's Name: SHRI CHAND RAM NIRALA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. MOHD. JAVED SHOP NO.4, BHIMA SADAN BUILDING DR. B.A. ROAD, BYCULLA EAST, DIST-MUMBAI 27, MAHARASHTRA, 400027 **Roll No** - 1566

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

MOHD. SALEEM

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. SHAIK MOHINODDIN H. NO. 1-30, SHANTI NAGAR, BHUPALPALLY VGM, JAYASHANKAR, DIST-BHUPALPALLY , TELANGANA, 506169 **Roll No - 1567** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

SHAIK KASIM

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
- 2. Permission to appear in the examination is provisional subject to produce / submit the required documents / testimonials / original copy of challan as and when called for, as per norms / guidelines of the concerned advertisement and if, at any stage, it is found that the candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false, his/her candidature shall be rejected without assigning any reason.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1568** 

MS. KIRAN YADAV

Category - UR

B-90, RAHUL VIHAR 2ND, GALI NO.11, NEAR PRATAP VIHAR, DIST-GHAZIABAD, UTTAR PRADESH, 201009

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

Father's / Husband's Name :

Affix Passport Size

SHRI SHYAM BAHADUR YADAV

Photograph

**Examination Centre:** 

(Similar to that affixed on application form)

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SHRUTI PRAKASH SHARMA SHRUTI PRAKASH SHARMA C/O SHRI KASHINATH JAISWAL H. NO. 6A KATRA ROAD PRAYAGRAJ, DIST-PRAYAGRAJ, UTTAR PRADESH, 211002 **Roll No** - 1569

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name: AWADHESH KUMAR SHARMA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1570** 

MR. ANURAG MISHRA 31/3/3E SHUTURKHANA TELIARGANJ PRAYAGRAJ, DIST-PRAYAGRAJ, UTTAR PRADESH, Category - UR

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name: SANTOSH KUMAR MISHRA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. VIHAG TRIPATHI VIHAG TRIPATHI S/O ANJANI KUMAR TRIPATHI VILLAGE AND POST TANDA P.S.T. BARHALGANJ, DIST-GORAKHPUR, UTTAR PRADESH, 273402 **Roll No** - 1571

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name : ANJANI KUMAR TRIPATHI

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MS. R. REVATHI NO. 47, 2ND FLOOR ORIENTAL BUILDING ARMENIAN STREET CHENNAI, DIST-CHENNAI, TAMIL NADU, 600001 **Roll No - 1572** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

Father's / Husband's Name:

P. RADHAKRISHNAN

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No -** 1573

MR. ANSHUMAN SHUKLA 125, NEW ISMILGAJ, DIST-FATEHPUR, UTTAR Category - UR

PRADESH, 212601

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name: GIRDHAR GOPAL SHUKLA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. MANOJ KUMAR DUBEY 148 H, RAJEEV NAGAR COLONY, POST SHIVPURI, NEW COLONY MAHUISUGHARPUR, DIST-GORAKHPUR, UTTAR PRADESH, 273016 **Roll No - 1574** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

**Father's / Husband's Name:** LATE JAI PRAKASH DUBEY

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1575** 

MR. AJAY YADAV H NO 762 SECTOR 46 FARIDAI Category - UR

H.NO. 762, SECTOR 46, FARIDABAD, DIST-FARIDABAD, HARYANA, 121010

**Domicile of C.G. - NO** 

**Gender** - MALE

**Father's / Husband's Name :** KANTA PRASAD YADAV

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1576** 

MR. TAPAN KUMAR DANSENA AT POST GHARGHODA, W.NO. 15, DIST-RAIGARH, Category - OBC

CHHATTISGARH, 496111

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name:

LET. MR. DHOBARAM DANSENA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1577** 

MS. SHALINI VERMA

Category - UR

HNO. 07, LANE NO. 17, SUBHASH NAGAR, DIST-MUZAFFARNAGAR, UTTAR PRADESH, 251001

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

Father's / Husband's Name:

**BHUDEO SINGH** 

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MS. PREETI SHRIVASTAVA H.NO. 141, JAGARNATH PURE COLONY BACK TO VIVEK VIHAR SCHOOL NEELBAD, DIST-BHOPAL , MADHYA PRADESH, 462044 **Roll No** - 1578

Category - UR

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

Father's / Husband's Name:

K. K. SHRIVASTAVA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1579** 

MR. VISHAL MANAV

Category - UR

H.NO. 4/689, STREET NO. 11, BHOLA NATH NAGAR, SHAHDARA, DIST-DELHI, DELHI, 110032

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

A.L. MANAV

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SOMDUTT KH.NO. 799/2, FLAT NO. D1, 3RD FLOOR, SUNSHINE APRATMENT, SANT NAGAR, BURARI, DIST-DELHI, DELHI, 110084 **Roll No -** 1580

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

**RAMPHAL** 

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1581** 

MS. RASHMI UPADHYAY

Category - UR

54Q/4Q/2M, NYAY NAGAR, DHOOMANGANJ, DIST-PRAYAGRAJ, UTTAR PRADESH, 211001

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

Father's / Husband's Name: DHARMENDRA UPADHYAY

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1582** 

MR. ABHISHEK SHUKLA 306 A, CHANDPUR, SALORI, POST-TELIYARGANJ, DIST-PRAYAGRAJ, UTTAR PRADESH, 211004 Category - UR

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name: RUDHRA NARAYAN SHUKLA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1583** 

MR. AMJAD HUSSAIN

Category - UR

JE- 5, FLAT NO. D 1, KHIRKI EXTENSION, MALVIYA NAGAR, DIST-NEW DELHI , DELHI, 110017

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

ANWAR ALI

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. DEVENDRA KUMAR PLOT NO. 20, PANDIT KHEDA VILLAGE, SADRAUNA ROAD, PO- SAROJINI NAGAR, DIST-LUCKNOW , UTTAR PRADESH, 226009 **Roll No - 1584** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

SARYU PRASAD

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1585** 

MS. PARUL DWIVEDI

Category - UR

NEW CIVIL LINES, NEGHETA ROAD, HARDOI, DIST-

Domicile of C.G. - NO

HARDOI , UTTAR PRADESH, 241001

**Gender - FEMALE** 

Father's / Husband's Name : AJAY KUMAR DWIVEDI

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1586** 

MRS. NAMRATA BHATNAGAR RZ H 79 WEST SAGARPUR POST OF Category - UR

RZ H 79, WEST SAGARPUR POST OFFICE NANGAL RAYA, DIST-NEW DELHI , DELHI , 110046

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

Father's / Husband's Name:

**DEEPAK SHARMA** 

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MS. SWETA KUMARI POST- DAMODARPUR, VILL- PATHANTOLI, VIA-PATAHI, PS- KANTI, DIST-MUZAFFARPUR, BIHAR, 843113 **Roll No** - 1587

Category - UR

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

Father's / Husband's Name: SHRI MANENDRA PRASAD SAH

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1588** 

MR. AHMED EHTESHAM KAWKAB HNO Q 3 603/67/2, PATEL NAGAR, AMBERPET, DIST-HYDERABAD, TELANGANA, 500013 Category - UR

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name:

**AHMED AZIZ** 

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1589** 

MRS. NEHA SHANKER C/O SATISH KUMAR SINGH, N/310, FIRST FLOOR, R K PURAM, SECTOR 8, DIST-NEW DELHI, DELHI, 110022 Category - UR

**Domicile of C.G.** - NO

**Gender - FEMALE** 

**Father's / Husband's Name :** SATISH KUMAR SINGH

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1590** 

MR. MANOJ KUMAR

Category - UR

H. NO. D-21, SF, MANOHAR PARK, EAST PANJABI BAGH NEW DELHI, DIST-NEW DELHI, DELHI, 110026

**Domicile of C.G.** - NO

**Gender - MALE** 

**Father's / Husband's Name :** RAGHUBIR SHARMA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1591** 

MR. CHANDRA PRAKASH PANDEY VILL.- CHANDPUR, POST MUSTAFABAD, DIST- Category - UR

VILL.- CHANDPUR, POST MUSTAFABAD, DIS VARANASI, UTTAR PRADESH, 221104

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name: SHRI CHANDRAMA PANDEY Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MS. PRATHAMA SINGH A-5/14, ANUBHUTI APARTMENT SECTOR CS ALIGANJ NEAR RELIEF HOSPITAL, DIST-LUCKNOW, UTTAR PRADESH, 226020 **Roll No** - 1592

Category - UR

**Domicile of C.G.** - NO

**Gender - FEMALE** 

Father's / Husband's Name : MANOHAR LAL ARYA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. RAM KARAN GAYATRI NAGAR, VIKAS BHAWAN ROAD GST OFFICE NAWAB GANJ BARABANKI, DIST-BARABANKI, UTTAR PRADESH, 225001 **Roll No** - 1593

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name: SHRI BANWARI LAL

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1594** 

MR. ASHEESH KUMAR TIWARI
VILL BUETHUA RAJAPUR POST MAN

Category - UR

VILL. BIJETHUA RAJAPUR, POST MANGRAWAN, DIST-SULTANPUR, UTTAR PRADESH, 228161

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name: SHRI PREM SHANKAR TIWARI Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. PAWAN KUMAR PANDEY A-12, SEC- J ALIGANJ LUCKNOW, NEAR BATTI CHOKHA RESTAURANT, DIST-LUCKNOW, UTTAR PRADESH, 226024 **Roll No** - 1595

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

LATE SHRI LALIT KUMAR PANDEY

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. BIJAY PRAKASH DUBEY BIJAY PRAKASH DUBEY S/O SRI RAM PRASAD DUBEY, VILL. AND POST SAHUAKOL, PS GAGAHA, DIST-GORAKHPUR, UTTAR PRADESH, 273412 **Roll No - 1596** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name: SRI RAM PRASAD DUBEY

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. MANJIT SINGH H.NO. 269/14, GALI NO.6, SHASTRI NAGAR, NAJAFGARH ROAD, BAHADURGARH, DIST-JHAJJAR , HARYANA, 124507 **Roll No** - 1597

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

**Father's / Husband's Name :** SHRI JOGINDER SINGH

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1598** 

MR. GOPI RAM YADAW

Category - OBC

BINOBANAGAR, BOIRDADAR, WARD NO.24, DISTRAIGARH, CHHATTISGARH, 496001

**Domicile of C.G. - YES** 

**Gender** - MALE

Father's / Husband's Name : SHRI VIJAY LAL YADAW

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. CHHATRAPAL SINGH DEWAL CHHATRAPAL SINGH DEWAL, TATERO KI POLE NEAR RAM MANDIR, BILARA, DIST-JODHPUR, RAJASTHAN, 342602 **Roll No - 1599** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name : SHRI VASUDEV DEWAL

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. MASTER GANESH 46/4A, SHYAMS SARADHA APARTMENTS, SEETHAMMAL ROAD ALWARPET, DIST-CHENNAI, TAMIL NADU, 600018 **Roll No** - 1600

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name: SHRI M. RAMACHANDRAN

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1601** 

MR. SUNIL DAS MAHANT Q.NO.-M/16, PUMP HOUSE COLONY, DIST-KORBA , CHHATTISGARH, 495677 Category - OBC

**Domicile of C.G.** - YES

**Gender - MALE** 

Father's / Husband's Name: SHRI MAHESH DAS MAHANT

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1602** 

MR. ANSHUMAN SINGH

Category - UR

C/83, NEHRU NAGAR, CIVIL LINES, DIST-BARABANKI, UTTAR PRADESH, 225001

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name : SHRI SIDH KUMAR SINGH

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1603** 

MS. SMRITI SHUKLA LIG-170, NEEM SARAI A. D. A. COLONY, MUNDERA, DIST-PRAYAGRAJ, UTTAR PRADESH, 211011 Category - UR

**Domicile of C.G.** - NO

**Gender - FEMALE** 

Father's / Husband's Name : MADHUSUDAN TRIPATHI

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. PRABHAKAR PRASAD TIWARI VILLAGE JANKI NAGAR NEAR SURAJ HOTAL, POST BUS STOP, POLICE STATION KOTWALI NAGAR, DIST-GONDA, UTTAR PRADESH, 271003 **Roll No - 1604** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

**Father's / Husband's Name :** RAM LAKHAN TIWARI

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MS. RADHA YADAV D-169 VRAJ VILLA, PARIVAR CHAR RASTA, WAGHODIA ROAD VODODARA, DIST-VODODARA , GUJARAT, 390025 **Roll No** - 1605

Category - UR

**Domicile of C.G. - NO** 

**Gender** - FEMALE

Father's / Husband's Name : RAMNARAYAN YADAV

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
- 2. Permission to appear in the examination is provisional subject to produce / submit the required documents / testimonials / original copy of challan as and when called for, as per norms / guidelines of the concerned advertisement and if, at any stage, it is found that the candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false, his/her candidature shall be rejected without assigning any reason.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MRS. ADITI 2A COLONY NEAR FILTER PLANT, VILLAGE GORAKHNATHPUR, POST BISHRAMPUR, DIST-SURAJPUR, CHHATTISGARH, 497226 **Roll No** - 1606

Category - SC

**Domicile of C.G. - YES** 

**Gender - FEMALE** 

Father's / Husband's Name:

RAJESH KUMAR

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1607** 

MR. AWANISH KUMAR PANDEY 90A/62B/1, ALLAHPUR NEAR SHARMA AATA CHAKKI, DIST-PRAYAGRAJ, UTTAR PRADESH, 211006 Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name: RAMDARASH PANDEY

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1608** 

MR. ALOK CHANDRA PANDEY VILL BAGAHA KHURD, POST KALSHMIGANJ, DIST-KUSHINAGAR , UTTAR PRADESH, 274306 Category - UR

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name:

SARB JEET PANDEY

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1609** 

MR. SHARWAN KUMAR TRIPATHI VILLAGE BANAULI, P.O. BHAISHALA, P.S. SAHJANWA, DIST-GORAKHPUR, UTTAR PRADESH, 273209 Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name: OM PRAKASH TRIPATHI

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. NITISH SAHAY FLAT NO. 304, AKS HAY GREEN HOME PIPE RABERA NARAYANPUR, KUSUM VIHAR BCCL TOWNSHIP DHANBAD, DIST-DHANBAD, JHARKHAND, 826005 **Roll No** - 1610

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

**Father's / Husband's Name :** LATE. DR. B. S. SAHAY

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MRS. GURPREET KAUR GURPREET KAUR ADVOCATE, CHAMBER NO. 532, DISTRICT COURTS COMPLEX, SANGRUR, DIST-SANGRUR, PUNJAB, 148001 **Roll No** - 1611

Category - UR

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

Father's / Husband's Name:

JAGRUP SINGH

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. DIVYAM FLAT NO-3 A, SAI ASTHA APARTMENT, BARIATU ROAD BARIATU, RANCHI, DIST-RANCHI, JHARKHAND, 834009 **Roll No -** 1612

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

ALOK KUMAR

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MRS. RUBY RANI H. NO. 765, FIRST FLOOR, SUNLIGHT COLONY-2, ASHRAM, JUNGPURA, SOUTH DELHI, DIST-SOUTH DELHI, DELHI, 110014 **Roll No -** 1613

Category - UR

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

**Father's / Husband's Name :** SUNNIRUDH KUMAR

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. NAVNEET KUMAR GAUTAM NAVNEET KUMAR GAUTAM ADVOCATE (L.L.M.) EX. SECRETARY SARDHANA BAR ASSOCIATION COURT COMPOUND SARDHANA, DIST-MEERUT, UTTAR PRADESH, 250342 **Roll No - 1614** 

Category - UR

**Domicile of C.G. - NO** 

**Gender** - MALE

Father's / Husband's Name:

LATE. SH. MAHAVIR PRASAD GAUTAM

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. SUNIL KUMAR SUNIL KUMAR S/O HIMATA RAM JI PRAJAPAT OPP. MUNCIF COURT NEAR TEHSIL BILARA, DIST-JODHPUR, RAJASTHAN, 342602 **Roll No -** 1615

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

HIMATA RAM

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1616** 

MR. ABHAY GUPTA 1405-G, TRISHLA CITY, AIR FORCE HIGH GROUNDS ROAD ZIRAKPUR, DIST-ZIRAKPUR, PUNJAB, 140603 Category - UR

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name : DR. NARINDER GUPTA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1617** 

MR. TEJMAL

Category - UR

TEJMAL RANKA 288 KORNA HOUSE IN SIDE JALORI GATE JODHPUR, DIST-JODHPUR, RAJASTHAN, 342001

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name:

RAMESH CHANDRA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1618** 

MS. RAMA

Category - UR

YADAVPUR DHOOMANGUNJ PRAYAGRAJ, DIST-PRAYAGRAJ, UTTAR PRADESH, 211011

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

Father's / Husband's Name:

RAM YASH PAL

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1619** 

MR. ANAND KUMAR GOLHANI RAGHUNATH COLONY WARD NO. 04 LAKHNADON, DIST-SEONI, MADHYA PRADESH, 480886 Category - UR

**Domicile of C.G.** - NO

**Gender - MALE** 

**Father's / Husband's Name :** MR. ARVIND GOLHANI

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1620** 

MRS. KAVITA DEVI

Category - UR

KAVITA DEVI W/O BALJIT SINGH, V.P.O. BADESRA, BHIWANI, DIST-BHIWANI , HARYANA, 127031

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

Father's / Husband's Name:

**BALJIT SINGH** 

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1621** 

MR. PRASHANT KUMAR KURRE

**Category - SC** 

MIG 569 PADMABHPUR, DURG, DIST-DURG, CHHATTISGARH, 491001

**Domicile of C.G. - YES** 

**Gender - MALE** 

 ${\bf Father's \ / \ Husband's \ Name:}$ 

JAGO DAS KURRE

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1622** 

MR. ANAND MANI TRIPATHI VILLAGE PATANI, POST HATA, DIST-KUSHINAGAR , UTTAR PRADESH, 274203 Category - UR

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name:

R. S. MANI TRIPATHI

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MS. NOOR SABA BEGAM 74-B (MASTAN MARKET) NAYA PURWA, KARELI, G.T.B. NAGAR, DIST-PRAYAGRAJ, UTTAR PRADESH, 211016 **Roll No - 1623** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

Father's / Husband's Name: MAHMOOD AHMED KHAN

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SHEKHAR MISHRA B-504, SUNSHINE ROYAL RESIDENCY, PREETAMNAGAR, DIST-PRAYAGRAJ, UTTAR PRADESH, 211011 **Roll No - 1624** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

**Father's / Husband's Name :** UMA KANT MISHRA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. MUKESH SHARMA HN-670 GARUNDALI RAJI JAGDISHPUR, POST VISHWANATHPUR, DIST-GORAKHPUR, UTTAR PRADESH, 273201 **Roll No** - 1625

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name: RAMA NAND SHARMA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1626** 

MR. SUNEEL KUMAR

Category - UR

VILLAGE CHHITAHI BUJURG, POST-DANDWAR KHURD, DIST-MAHARAJGANJ, UTTAR PRADESH,

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

SHANKAR PRASAD

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1627** 

MS. SWARNLATA JAISWAL

Category - UR

TEMPLE HOUSE, H.NO. 503-A, RAPTI NAGAR, PHASE-1, DIST-GORAKHPUR, UTTAR PRADESH, 273003

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

Father's / Husband's Name: CHHEDI PRASAD JAISWAL Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

**PAPER TIME** 

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. VIKUL PANWAR SINGH VIKUL PANWAR SINGH C/O D. P. TIWARI, 1067/5488/7C, UNCHVAGHARI, RAJAPUR, DIST-PRAYAGRAJ, UTTAR PRADESH, 211001 **Roll No** - 1628

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

**Father's / Husband's Name :** LATE. SUKHPAL SINGH

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1629** 

MR. ADESH TOMAR VILL AND POST KISHANPUR BARAL, DIST-BAGHPAT, Category - UR

UTTAR PRADESH, 250623

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

**SOMPAL SINGH** 

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

**TIME PAPER** 

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. BIPUL KUMAR PANDEY OFFICE OF JOINT DIRECTOR (LAW), ROOM NO.-119, COLLECTORATE, DIST-UDHAM SINGH NAGAR , UTTARAKHAND, **Roll No - 1630** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name: PREM NATH PANDEY

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
- 2. Permission to appear in the examination is provisional subject to produce / submit the required documents / testimonials / original copy of challan as and when called for, as per norms / guidelines of the concerned advertisement and if, at any stage, it is found that the candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false, his/her candidature shall be rejected without assigning any reason.
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- 4. You are required to follow the instructions as mentioned on the answer sheet.
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- 8. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.
- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. SOURABH KANHOUA H. NO. 261 AHMAD NAGAR ROAD ADARSH COLONY GOPALGANJ, DIST-SAGAR , MADHYA PRADESH, 470002 **Roll No - 1631** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

**Father's / Husband's Name :** LAXMIKANT KANHOUA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1632** 

MR. AMIT KUMAR TRIPATHI VILL KANKHORIA, POST KASIA, DIST-KUSHINAGAR , UTTAR PRADESH, 274402 Category - UR

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name: JAGDAMBA TRIPATHI

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1633** 

MS. SUNEELA YADAV VILL. DUHAWAR, POST BIDAUDI, DIST-JAUNPUR , UTTAR PRADESH, 222136 Category - UR

**Domicile of C.G.** - NO

**Gender - FEMALE** 

Father's / Husband's Name:

JANARDAN YADAV

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1634** 

MS. SANDHYA THAPA

Category - UR

NEHRU NAGAR, TITILAGARH, DIST-BALANGIR , ODISSA, 767033

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

Father's / Husband's Name : ARJUN BAHADUR THAPA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1635** 

MR. AJAY MALIK H. NO.-898/30, STREET NO.-2 VIKAS NAGAR, KAKROI ROAD , DIST-SONEPAT , HARYANA, 131001 Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name : SATBIR SINGH MALIK

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1636** 

MR. SHISHIR KUMAR DWIVEDI 90A/62B/1, ALLAHPUR NEAR SHARMA AATA CHAKKI, DIST-PRAYAGRAJ, UTTAR PRADESH, 211006 Category - UR

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name:

SRINIWAS DWIVEDI

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1637** 

MR. UDAI SINGHAL

Category - UR

140, DEPUTY GANJ NEAR HANUMAN MANDIR, DIST-MORDABAD , UTTAR PRADESH, 244001

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name : ARUN PRATAP GUPTA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. AZAD ALI CHAMBER NO. 445-C, LAWYERS BLOCK, SAKET COURT COMPLEX NEW DELHI, DIST-NEW DELHI , DELHI, 110017 **Roll No -** 1638

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name : MR. MAHMOOD ALAM

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1639** 

MR. RAM NANDAN SHRIVASTAV 150 SHASTRI NAGAR, AKABARPUR, DIST-AMBEDKAR NAGAR , UTTAR PRADESH, 224122 Category - UR

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name: SUBHASH CHANDRA SHRIVASTAV Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1640** 

MR. VISHAL DIWEDI

Category - UR

T-58 STREET NO.-10, GAUTAMPURI NORTH EAST DELHI, DIST-SHAHDARA , DELHI, 110053

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name: MR. LAXMI SHANKAR

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1641** 

MR. RAVI SINGH

Category - UR

H. NO. 1, SARASWATI VIHAR, ROHTA ROAD, MEERUT, DIST-MEERUT, UTTAR PRADESH, 250001

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

**NATTHU SINGH** 

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1642** 

MR. BABU RAM SAHU VILLAGE-PENDRI (S), P.O. AND THANA SARGAON, TAHSIL PATHARIYA, DIST-MUNGELI, CHHATTISGARH, Category - UR

**Domicile of C.G.** - YES

**Gender - MALE** 

**Father's / Husband's Name :** BODHAN RAM SAHU

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. AJAY KUMAR C/O RAM KR. UPADHYAY, KIRAN BHAWAN, NEAR HOUSE OF CHITRANJAN LAL, SOHANIPATTI, DIST-BUXAR, BIHAR, 802101 **Roll No** - 1643

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name: LATE. RAM NARESH PRASAD

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. VIKAS KUMAR PANDEY VIKAS KUMAR PANDEY ARYA COLONY HIG 38 TIFRA RAILWAY CROSSING, DIST-BILASPUR, CHHATTISGARH, **Roll No - 1644** 

Category - UR

**Domicile of C.G. - YES** 

**Gender - MALE** 

**Father's / Husband's Name :** BHARAT LAL PANDEY

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MS. EDVINA EKKA H. NO. 19/249 VINOBHA BHAVE NAGAR NEAR SHANTI NAGAR GIRLS SCHOOL RAIPUR, DIST-RAIPUR , CHHATTISGARH, 492001 **Roll No** - 1645

**Category** - ST

**Domicile of C.G. - YES** 

**Gender - FEMALE** 

Father's / Husband's Name:

**EDWARD EKKA** 

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1646** 

MRS. PRAGYA SHRIVASTAVA MIG II/26, ABHILASA PARISAR, NEAR HIGH TECH BUS STAND BILASPUR, DIST-BILASPUR, CHHATTISGARH, Category - UR

**Domicile of C.G. - YES** 

**Gender - FEMALE** 

Father's / Husband's Name : VIKAS SHRIVASTAVA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1647** 

MR. VIKAS SHRIVASTAVA MIG II/26, ABHILASA PARISAR, NEA Category - UR

MIG II/26, ABHILASA PARISAR, NEAR HIGH TECH BUS STAND BILASPUR, DIST-BILASPUR, CHHATTISGARH,

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name: MR. ASHOK SHRIVASTAVA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1648** 

MR. BRIJENDRA KUMAR DWIVEDI H. NO. 255, FF, NEW MANGLAPURI, NEW DELHI, DIST- Category - UR

NEW DELHI, DELHI, 110030

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name: SHRI RAMYATAN DWIVEDI

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. ANIL

H. NO. 807 DEVIDAN NAGAR, NEAR DAU JI KI POLE, SUTHLA CHOPASNI ROAD JODHPUR, DIST-JODHPUR , RAJASTHAN, 342008

**Roll No - 1649** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

**Father's / Husband's Name :** SH. BHANWAR LAL SAIN

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MS. NEETA MANOHAR RAUT C/O SEEMA DHOPES HOUSE NEAR YASHWANT BHAVAN, OPP. (RADHA KRISHNA) MIRAJ THEATRE AKOLA, DIST-AKOLA, MAHARASHTRA, **Roll No - 1650** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

Father's / Husband's Name : MANOHAR ISNAJI RAUT

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1651** 

MR. RITURAJ BURMAN

Category - SC

HIG-77, SAGARDEEP ENCLAVE, PO SAKRI, USLAPUR, BILASPUR, DIST-BILASPUR, CHHATTISGARH,

**Domicile of C.G.** - YES

**Gender - MALE** 

Father's / Husband's Name:

T. R. BURMAN

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1652** 

MR. SANKALP DWIVEDI KANCHANGANGA PHASE II, ROHINIPURAM RAIPUR, DIST-RAIPUR, CHHATTISGARH, 492010 Category - UR

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name: SHRI UMESH DWIVEDI

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. THAMESHWAR PATEL SUBHAM VIHAR SIRGITTI, WARD NO.12, BUDHA DEV NAGAR, PS SIRGITTI, DIST-BILASPUR, CHHATTISGARH, 495001 **Roll No** - 1653

Category - UR

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name: LATE NIRTAN PRASAD PATEL

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1654** 

MR. PREM KUMAR DEWANGAN VILLAGE LOFANDI, POST LOFANDI VIA KONI, DIST-BILASPUR, CHHATTISGARH, 495009 Category - OBC

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name: SHRI DUMAR LAL DEWANGAN Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address Roll No - 1655

MR. AJIT KAMATE Category - UR

AT POST NAVALIHAL, TALUK CHIKODI, DIST-BELAGAVI, KARNATAKA, 591287 **Domicile of C.G.** - NO

**Gender** - MALE

 ${\bf Father's \ / \ Husband's \ Name:}$ 

SHRI CHANNAPPA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1656** 

MR. ARVIND KUMAR

Category - SC

VILLAGE AND POST RAJPUR, TAHSIL DHAMDHA, DIST-DURG, CHHATTISGARH, 491331

**Domicile of C.G.** - YES

**Gender - MALE** 

Father's / Husband's Name:

SHRI BABURAM

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1657** 

MR. LAXMI NARAYAN CHAUHAN BESIDE QTR. NO. A-16, SUBHASH BLOCK SECL Category - SC

COLONY, DIST-KORBA, CHHATTISGARH, 495677

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name: SHRI CHHEDI LAL CHAUHAN Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

**PAPER TIME** 

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1658** 

MR. UDAY PRATAP SINGH SAHU HOUSE NO.A-10, GEETANJALI ERA COLONY, BODRI, DIST-BILASPUR, CHHATTISGARH, 495220 Category - OBC

**Domicile of C.G. -** YES

**Gender - MALE** 

Father's / Husband's Name: SHRI RAM SINGH SAHU

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1659** 

MR. DILIP KUMAR PRADHAN ITI RAMPUR WARD NO.33 KORBA TEHSIL, DIST-KORBA, CHHATTISGARH, 495677 **Category** - ST

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name : SHRI HIRALAL PRADHAN

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MRS. POOJA AGRAWAL LAXMI NIVAS, SULTANIYA GALI, VINOBA NAGAR, VAISHALI NAGAR ROAD, DIST-BILASPUR, CHHATTISGARH, 495001 **Roll No** - 1660

Category - OBC

**Domicile of C.G. - YES** 

**Gender - FEMALE** 

**Father's / Husband's Name :** SHRI SONU AGRAWAL

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1661** 

MR. SATYAM SHIVAM SUNDARAM SHUKLA RAJMAHAL CHOWK, SAMNAPUR MARG, DIST- Category - UR

KABIRDHAM, CHHATTISGARH,

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name: SHRI DURGA PRASAD SHUKLA Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

**PAPER TIME** 

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No** - 1662

MR. JAIPRAKASH AT POST HARDI 5, TAHSIL NAWAGARH, DIST-JANJGIR CHAMPA, CHHATTISGARH, 495668 **Category - SC** 

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name : SHRI SATRUHAN LAL

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. ARUN KUMAR KHARE VILLAGE- BARBHANTHA, POST- SALKAAN, TEH-NAWAGARH, DIST-JANJGIR CHAMPA, CHHATTISGARH, 495556 **Roll No -** 1663

Category - SC

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name:

LAKHAN LAL

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. DILIP KUMAR JHA WARD NO. 32, GANDHI NAGAR, NEAR HEMANT FURNITURE, BIRGAON, DIST-RAIPUR, CHHATTISGARH, 493221 **Roll No** - 1664

Category - UR

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name: LATE BIRENDRA KUMAR JHA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1665** 

MR. AVINASH SINGH

Category - UR

HIG- 13, LAXMI NIWAS COLONY, OLD SARKANDA, DIST-BILASPUR, CHHATTISGARH, 495001

**Domicile of C.G. - YES** 

**Gender** - MALE

**Father's / Husband's Name :** SATISH KUMAR SINGH

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. AKASH PANDEY MIG 43, NEAR SHIV MANDIR, PANI TANKI, ABHILASHA PARISAR, TIFRA, DIST-BILASPUR, CHHATTISGARH, 495001 **Roll No** - 1666

Category - UR

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name : ARVIND KUMAR PANDEY

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1667** 

MR. MANU PARASHAR

Category - UR

C 102, SHIKHAR ENCLAVE SECTOR 15, VASUNDHARA, DIST-GHAZIABAD, UTTAR PRADESH, 201012

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name:

**DINESH PANDEY** 

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1668** 

MR. DIGVIJAY DAYAL R-8-76, RAMA VALLEY, RAIPUR ROAD , NEAR CG HIGH COURT, DIST-BILASPUR , CHHATTISGARH, 495224 Category - SC

**Domicile of C.G.** - YES

**Gender - MALE** 

**Father's / Husband's Name :** LATE DR. D.R. DAYAL

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
- 2. Permission to appear in the examination is provisional subject to produce / submit the required documents / testimonials / original copy of challan as and when called for, as per norms / guidelines of the concerned advertisement and if, at any stage, it is found that the candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false, his/her candidature shall be rejected without assigning any reason.
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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No** - 1669

MR. RAJESH ROSHAN SULTANIYA AT- TULSI, PO- MISDA, TEH- SHIVARI NARAYAN, DIST-JANJGIR CHAMPA, CHHATTISGARH, 495557 **Category** - SC

**Domicile of C.G.** - YES

**Gender - MALE** 

Father's / Husband's Name: BYAS NARAYAN SULTANIYA Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1670** 

MR. SWAPNIL GAURAHA Q NO. C 12, AGYEYA NAGAR VYAPAR VIHAR ROAD, DIST-BILASPUR, CHHATTISGARH, 495001 Category - UR

**Domicile of C.G.** - YES

**Gender - MALE** 

**Father's / Husband's Name :** RAM AVATAR GAURAHA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1671** 

MRS. FARHA MIRZA

Category - UR

546/782, MAULA ALI, RAUZA LANE, SARFARAZGANJ, DIST-LUCKNOW, UTTAR PRADESH, 226003

**Domicile of C.G.** - NO

**Gender - FEMALE** 

**Father's / Husband's Name :** SHANE HAIDER RIZVI

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. S. RAMESH H.NO. 14-1-10, ALLAPUR, BORABANDA, NEAR BORABANDA RLY STATION, DIST-HYDERABAD , TELANGANA, 500018

Category - UR

**Roll No - 1672** 

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

S. DHONDIBA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1673** 

MR. VIJAY PRAKASH TRIPATHI

Category - UR

H.NO.137 GAURAV NAGAR COLONY, CHOPAN, DIST-SONEBHADRA, UTTAR PRADESH, 231205

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name: SHRI SURESH TRIPATHI

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

**PAPER TIME** 

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1674** 

MS. KM. ASTHA 31/566, AJEET NAGAR, BHEEM NAGAR COLONY, DIST-ETAWAH , UTTAR PRADESH, 206001

Category - UR

**Domicile of C.G.** - NO

**Gender - FEMALE** 

Father's / Husband's Name: SHRI RAMESH CHANDRA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1675** 

MR. YUDDH VEER SINGH

Category - UR

VILLAGE SIKATA, POST SIKATA, P.S. KUBERSTHAN, DIST-KUSHINAGAR, UTTAR PRADESH, 274303

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name: SHRI RAVINDRA NATH SINGH

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1676** 

MS. ANAMIKA SINGH

Category - UR

VILLAGE HATWA CH. N.1, POST, PATULKHI, DIST-MAUGANJ (REWA), MADHYA PRADESH,

**Domicile of C.G. - NO** 

**Gender - FEMALE** 

Father's / Husband's Name: SHRI YAGYANARAYAN SINGH

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. HIMANSHU KUMAR SHARMA 3RD FLOOR, RAMA VALLY CLUB BODRI, NEAR NEW BUILDING OF CG. HIGH COURT, DIST-BILASPUR, CHHATTISGARH, **Roll No - 1677** 

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name: SHRI VIJAY KUMAR SHARMA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. RAJKISHOR MANI TRIPATHI 115, SUBHASH NAGAR, WARD NO.14, NEAR WATER TANK (9N GARDEN) PS. KOTWALI, DIST-MAHARAJGANJ, UTTAR PRADESH, 273303 **Roll No** - 1678

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name: SHRI MAHESH MANI TRIPATHI

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1679** 

MR. VISHNU NARAIN TIWARI ADHIVAKTA CHAMBERS NO.25, COLLECTRAT, DIST-SULTANPUR, UTTAR PRADESH, 228001 Category - UR

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name: SHRI RADHEY SHYAM TIWARI Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1680** 

MR. SURJIT
SURJIT SHARMA VPO KAT

Category - UR

SURJIT SHARMA, VPO KANSALA, DIST-ROHTAK , HARYANA, 124406

**Domicile of C.G. - NO** 

**Gender** - MALE

Father's / Husband's Name: SHRI HUKUM CHAND

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1681** 

MR. SHISHIR SINGH CHAUHAN

Category - UR

12, FORSYTH ROAD, LALBAGH, DIST-LUCKNOW, UTTAR PRADESH, 226001

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name : SRI RAJ MANI CHAUHAN

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

**Roll No - 1682** 

MR. SURENDER KUMAR SHRIVASTAVA GANDHINAGAR, WARD NO.3, P.S. AND TAHSIL AMBIKAPUR, DIST-SURGUJA, CHHATTISGARH, 497001 Category - UR

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name: SHRI KRISHAN PRASAD

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. MOHAMMAD SHAHID MOHAMMD SHAHID (ADV) C BLOCK, 1A (OFFICE NUMBER) GROUND FLOOR, NIZAMUDDIN EAST, DIST-NEW DELHI, 110013 **Roll No** - 1683

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name : LATE. MOHAMMD ALAM

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1684** 

MS. SHAMA PRAVEEN

Category - UR

CHAMBER NO.-901, DISTRICT COURT RAJNAGAR, DIST-GHAZIABAD, UTTAR PRADESH, 201001

**Domicile of C.G.** - NO

**Gender - FEMALE** 

Father's / Husband's Name:

ATEEK AHAMAD

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1685** 

MR. SANTOSH KUMAR DUBEY H. NO. 132, MAHOHARPURAM JHLWA, GALI NO.-4, DIST-PRAYAGRAJ, UTTAR PRADESH, 211012 Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

Father's / Husband's Name:

**DIWAKAR DUBEY** 

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1686** 

MR. VIPUL SHARMA 20, THE MALL ROAD, AGRA CANTT., DIST-AGRA, UTTAR PRADESH, Category - UR

**Domicile of C.G.** - NO

**Gender - MALE** 

Father's / Husband's Name : UMESH KUMAR SHARMA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. MANISH KUMAR KASHYAP OFF. OF DISTRICT BAR ASSOCIATION, DISTRICT COURT CAMPUS BILASPUR, DIST-BILASPUR, CHHATTISGARH, **Roll No** - 1687

Category - OBC

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name: RAM BAHADUR KASHYAP

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. SAURABH SAMAIYA HEERA LAL GUPTA COLONY, NEAR LITTLE ROSE SCHOOL, KOYLA FACTORY GALI, PATHALGAON, DIST-JASHPUR, CHHATTISGARH, **Roll No** - 1688

Category - UR

**Domicile of C.G. - NO** 

**Gender - MALE** 

**Father's / Husband's Name :** SHRI SATYENDRA SAMAIYA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1689** 

MR. JAGDISH KUMAR MATWALE E2-11, GURU GHASIDAS COLONY, NEW RAJENDRA NAGAR, DIST-RAIPUR, CHHATTISGARH, Category - SC

**Domicile of C.G. - YES** 

**Gender - MALE** 

**Father's / Husband's Name :** LT. SANT RAM MATWALE

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1690** 

MR. VINOD KUMAR RAJPUT

Category - UR

LIG-40, SECTOR-I, DEENDAYAL COLONY, MANGALA, P.S. CIVIL LINE, DIST-BILASPUR, CHHATTISGARH,

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name:

RAM SINGH RAJPUT

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MS. MAMTA MISHRA C/O CHOUDHARY KUNJ, L. N. 04 IDGAH BHATA, VIVEKANAND ASHRAM, DIST-RAIPUR, CHHATTISGARH, 492001 **Roll No** - 1691

Category - UR

**Domicile of C.G. - YES** 

**Gender - FEMALE** 

Father's / Husband's Name: SHRI UTTAM KUMAR MISHRA

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. SHANKAR CHATURVEDANI IN FRONT OF KHATU SHYAM PANCHMUKHI HANUMAN MANDIR, MASANGANJ, DIST-BILASPUR , CHHATTISGARH, **Roll No** - 1692

Category - SC

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name:

LATE. MOTILAL CHATURVEDANI

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No - 1693** 

MS. ARUNA MISHRA RALWAY COLONY MANDIR HASOUD, WARD NO. 11, DIST-RAIPUR, CHHATTISGARH, Category - UR

**Domicile of C.G.** - YES

**Gender - FEMALE** 

Father's / Husband's Name : HARISHANKAR MISHRA

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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- 3. You are required to be present in the examination centre 30 minutes before the commencement of examination.
- 4. You are required to follow the instructions as mentioned on the answer sheet.
- 5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.
- 6. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.
- 7. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.
- 8. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.
- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

**Roll No** - 1694

MR. CHANDRAKANT PANDEY DAYA KUNJ, KARBALA ROAD, RAMKUMAR PAINTER GALI, DIST-BILASPUR, CHHATTISGARH, 495001 Category - UR

**Domicile of C.G.** - YES

**Gender - MALE** 

Father's / Husband's Name:

SHRI H.N. PANDEY

Affix Passport Size

Photograph

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MS. SABIRA BEGUM NEAR SARASWATI DAL MILL, GANDI NAGAR ROAD, PO PANDRI, PANDRI TARAI, DIST-RAIPUR, CHHATTISGARH, 492004 **Roll No** - 1695

Category - UR

**Domicile of C.G. - YES** 

**Gender - FEMALE** 

**Father's / Husband's Name :** LATE PIR MOHAMMAD

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. ANIL KUMAR SINGH GOVERNMENT QUARTERS, G1 SF6 VILLAGE POTA, TAHSIL MALKHARODA, DIST-SAKTI, CHHATTISGARH, 495691 **Roll No** - 1696

Category - UR

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name:

LATE VIJAY SINGH

**Examination Centre:** 

C.M.D. P.G. COLLEGE, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10<sup>th</sup> November, 2024

<u>TIME</u> <u>PAPER</u>

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